ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36004/2026	BHURUA @ RAJENDRA SINGH BAGGA	BISWAJIT MOHAPATRA	JONK /386 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
2	D-BLAPL/36005/2026	AKASH SUNA	BISWAJIT MOHAPATRA	NAWAPARA /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/36007/2026	RISHAB PRATAP SINGH	GURUPRASAD BEHERA	/ /	AOR20220000925C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/36013/2026	BAPI@ AMBIKA PRASAD DAS	OM PRAKASH	DHENKANAL SADAR /830 /2026	AOR20220000371C202600130
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/36014/2026	RAJIB KUMAR SINGH	GURUPRASAD BEHERA	SORO /651 /2026	AOR20220000925C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/36016/2026	KARMA SETH	PRAMOD KUMAR BOHIDAR	/ /	AOR20220000467C202600023
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/36020/2026	BEDALAL PATEL	UMA SHANKAR PATEL	HEMGIR /354 /2026	AOR20220000263C202600109
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/36022/2026	RUPTESH @ RUPTESHWAR MAHAKUD	KRUSHNA CHANDRA MEHER	MANAMUNDA /393 /2026	AOR20230000026C202600030
		VS	VS	()	
		State of Odisha		//	
9	D-BLAPL/36023/2026	RUPTESH @ RUPTESHWAR MAHAKUD	KRUSHNA CHANDRA MEHER	MANAMUNDA /393 /2026	AOR20230000026C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/36026/2026	VICKY SHARMA	SWARAJ PATEL	RAGHUNATHPALI /492 /2026	AOR20220000246C202600067
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/36032/2026	SAROJ KUMAR GIRI	PRATIK DASH	BALASORE VIGILANCE /27 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/36033/2026	ARUNA @ ARUN PRADHAN	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/36037/2026	KINDURA PRADHAN	MAHES DAS	K.NUAGOAN /180 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/36038/2026	JAGANNATH NAYAK	RAJIB LOCHAN PATTNAIK	MATHILI /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/36039/2026	BINOD MALLICK	MAHES DAS	K.NUAGOAN /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/36040/2026	M. SUDHEER	RAJIB LOCHAN PATTNAIK	PADWA /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/36041/2026	PRAKASH @ PRAKASH SINGH	PARIKSHIT PANDA	BALLIGUDA /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/36042/2026	ANIL BEHERA	SAILAZA NANDAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/36043/2026	RONALDO KUMAR NAYAK	AMLAN MOHANTY	MOHANA /209 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/36050/2026	SUSHANTA BEHERA @ SUSANTA BEHERA @ GHANA BEHERA	ARIHARANA BEHERA	PIPLI /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/36052/2026	SURESH BARIK	ARIJEET MISHRA	TOMKA /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/36055/2026	SIBA SANKAR PATRA	T. NARAYANA MURTY	KORAPUT TOWN /251 /2025	AOR20220002995C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/36058/2026	RASHMI RANJAN MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /327 /2026	AOD20260000401C202600059

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36061/2026	GURU CHARAN BHOI	DURGADATTA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36062/2026	DIBAKAR BISWAL	AMITAV TRIPATHY	NAYAGARH /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36063/2026	DIBAKAR BISWAL	AMITAV TRIPATHY	ITAMATI /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36064/2026	RAMASANKAR PRADHAN	CHEERA RANJAN SATAPATHY	BASUDEVPUR /648 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36069/2026	RABI KHILA	HARI KRUSHNA PANIGRAHI	PAPERMETLA P.S. /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36076/2026	DURLLAVA BEMAL	SURYAKANTA DWIBEDI	TUREIKELA /69 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36077/2026	PETLA DEVADHANAM@DEVA	LALIT MOHAN MANGARAJ	PARLAKHEMUNDI /319 /2026	AOD20230000274C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36078/2026	PINTU PARIDA	ARUN KUMAR BEHERA	CYBER CRIME AND E.O, BALASORE /38 /2026	AOR20220003422C202600150
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36080/2026	BANKA @ BANKANIDHI PRADHAN	ROHIT KUMAR NAYAK	MARINE PENTHAKATA /125 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36081/2026	RAJESH @ JITENDRA GURU	SURYAKANTA DWIBEDI	TIKABALI /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36084/2026	DHAN KUMAR BARLA	SURESH KUMAR JENA	RAJGANGPUR /138 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
35	D-BLAPL/36085/2026	RASHMITA PARIDA @ SAHOO	ARIJEET MISHRA	ITAMATI /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/36088/2026	HAREKRUSHNA BADATYA	PRASANTA KUMAR SAHOO	Maitri Vihar PS /495 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/36089/2026	BAPUNI @ BISWA RANJAN MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /327 /2026	AOD20260000401C202600061
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/36091/2026	SANTOSH KUMAR MALIK	AMITAV TRIPATHY	ITAMATI /395 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/36095/2026	SUKA @ SUKANTA PAIKRAY	SANJAY KUMAR BEHERA	DELANGA /18 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/36105/2026	MUKUTRE BADASETH @ MUKUTRA BADASETH	MAHES DAS	KOTOAGARH /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/36106/2026	BALBIR SINGH MALHOTRA	SIDHARTHA MISHRA	/ /0	
		VS	VS	()	
		ENFORCEMENT DIRECTORATE		//	
42	D-BLAPL/36107/2026	SK.AMIN	SUSHANTA KUMAR SAMANTARAY	CDA-II /112 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/36108/2026	SANKARSENA GOUDA	DEBASNAN DAS	DHARAKOT PS /357 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/36111/2026	RAJANIKANTA PRADHAN	MAHES DAS	SARANGADA /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/36112/2026	RASHMIRANJAN SWAIN @ RASMIRANJAN SWAIN @ KRASHTIVA MOHAN SWAIN	KRASHTIVA MOHAN SWAIN	CUTTACK VIGILANCE /40 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/36115/2026	SAMUDRA NAIK @ RAHUL NAIK	JNYANANANDA PANDA	BHAWANIPATNA TOWN /470 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/36121/2026	UTTAM MAJHI	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/36124/2026	SAKTIMAN NAG	JUGALA KISHORE PANDA	TARBHA /351 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/36125/2026	BALADEV @ BALADEBA SAHU	SUSHANTA KUMAR JOSHI	MUDANPUR RAMPUR /198 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/36128/2026	PALASTI SETHY	BIKSH KARNA	BAUNISUNI /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/36129/2026	SHAIKH EHETESHAM	DIBYA PRAKASH MISHRA	DHANUPALI /374 /2026	AOR20220002454C202600168
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/36130/2026	KADAR KHAN	NILAMADHAB SARKAR	BRAJARAJNAGAR /225 /2026	AOD20240000388C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/36132/2026	ALOK DIGAL	MAHES DAS	BALLIGUDA /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/36134/2026	PINKU BARIK	BIKASH KARNA	BAUNISUNI /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/36138/2026	ASWINI PANDA	JUGALA KISHORE PANDA	BHEDEN /243 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/36139/2026	CHAITANYA RANA	MAHES DAS	BALLIGUDA /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/36144/2026	SIBAJI MOHANTY	BIKASH KARNA	PURUNAKATAK /179 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/36148/2026	RAJU BEHERA	PARTHA SARATHI MOHANTY	ANGUL TOWN /776 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/36155/2026	PINTU NAIK @ AJAY NAIK @ AJAY NAYAK	BISWORANJAN SWAIN	SECTOR-7 /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/36157/2026	RINKU SUBUDHI	BIBHU PRASAD CHHUALSINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/36159/2026	JOHNSON NAG	BISWORANJAN SWAIN	SECTOR-7 /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/36162/2026	KANHU @ ARJUN @ ARJUN KUMAR PATTANAYAK	BISWORANJAN SWAIN	BARIPADA TOWN /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/36164/2026	JAGA MALLICK	DR. SIMANCHALLA RANJIT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/36165/2026	JUBARAJ DEEP	BIKASH CHANDRA PARIJA	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/36166/2026	ABHIJIT DASH @ NANDU	JYOTIRMAYA SAHOO	KHURDA MODEL /607 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/36167/2026	PRASANNA KUMAR NAG	BIKASH CHANDRA PARIJA	CYBER CRIME AND ECONOMIC OFFENCES, BALANGIR /24 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/36170/2026	LAXMAN KHILLA	AMULYA RATNA PANDA	PADWA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/36174/2026	BAJA @ SUSANTA MALLIK	AMULYA RATNA PANDA	BANIGOCHA /140 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
69	D-BLAPL/36176/2026	BENGA @ SK. RAFIQ	SATYABRATA DASH	SAHADEV KHUNTA /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-BLAPL/36178/2026	SADHU PANGI	AMULYA RATNA PANDA	PADWA /30 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-BLAPL/36182/2026	ACHYUT MAJHI @ GUDDU	SUBODH KUMAR MOHANTY	NAWAPARA /103 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-BLAPL/36185/2026	KRUSHNA CHANDRA NAYAK	NIRAJ KUMAR SETHI	BIRMITRAPUR /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-BLAPL/36186/2026	CHANDAN MALLIK	JAYAKRISHNA MOHAPATRA	BADSAHI /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-BLAPL/36189/2026	SONU BISWAKARMA	SATYA PRAKASH NATH	SEMILLIGUDA /132 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-BLAPL/36193/2026	BHARAT BARIK	JAYADEBA BEHERA	ITAMATI /331 /2026	AOD20240000366C202600188
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-BLAPL/36194/2026	DOLAMANI MAJHI @MANTU	DIBYA JYOTI SAHOO	LAKHANPUR /280 /2026	AOD20240000587C202600229
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-BLAPL/36196/2026	DEEPAK KUMAR	SANJUKTA MUNDA	/ /	AOR20220002621C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-BLAPL/36198/2026	MITHUN BHAKTA	JAYAKRISHNA MOHAPATRA	BARIPADA SADAR /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-BLAPL/36199/2026	NABARATNA KHARA	SANGRAM KESHARI ROUT	PADWA /103 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-BLAPL/36202/2026	SATYAPRIYA KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-BLAPL/36204/2026	BANTI JAGADALA	TANMAYA KUMAR MOHANTY	BAUNISUNI /203 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
82	D-BLAPL/36205/2026	DEBARAJ KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
83	D-BLAPL/36206/2026	RAKESH KANHAR	AMULYA RATNA PANDA	PHULBANI SADAR /251 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
84	D-BLAPL/36207/2026	MAHRIN BAI BAGHEL @ MOHARIN BAI BAGHEL	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
85	D-BLAPL/36209/2026	MANAS KUMAR DAS	CHIRANJEEV BIDYABHUSHAN	PIRAHAT P.S /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
86	D-BLAPL/36217/2026	MANOJ KUMAR MATTAM @ MANOJ KUMAR MTAM	SANGRAM KESHARI ROUT	PADWA /32 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
87	D-BLAPL/36218/2026	RAKESH MANDAL	SIDDHARTH GOUTAM DAS	BERHAMPUR SADAR /461 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
88	D-BLAPL/36219/2026	BUDU @ UGRASEN SAHU	PRABIN DAS	POLASARA PS /416 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
89	D-BLAPL/36222/2026	SURENDRA PARIDA	RAJIB LOCHAN PATTNAIK	MALKANGIRI /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
90	D-BLAPL/36224/2026	BENUDHAR SAHU	BIJAYA KUMAR RAGADA	BOUDH /157 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-BLAPL/36227/2026	PABITRA PRADHAN	BIBHUTI RANJAN MOHANTY	BAUNISUNI /181 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/36237/2026	NARESH TANDI	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600179
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/36243/2026	RAMBILASH BAG	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600174
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/36244/2026	YASHWANT KHUSHAL CHAND BAGRECHA ALIAS YASHWANT BAGRECHA	Pradeep Kumar Das	/ /	AOR20220001207C202600083
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/36247/2026	RABI RANJAN KUMAR	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600178
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/36248/2026	MAKARANDA MAHAKUD ALIAS PAPU	PARTHA SARATHI DAS	/ /	AOD20240000364C202600274
		VS	VS	()	
		State Of Odisha		//	
97	D-BLAPL/36249/2026	SAGAR SWAIN	Sumit Ram Bharadwaj	/ /	AOR20260000771C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/36251/2026	PRATAP MALLIK	KULDEEP MOHANTY	/ /	AOD20240000012C202600363
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/36252/2026	APU @ RATAN KUMAR MEHENTAR @ RATNAKAR MEHENTAR	BIBHUTI RANJAN MOHANTY	JALESWAR /28 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/36253/2026	BISWA PRAKASH SAHOO	OM PRAKASH SARAN	/ /	AOR20220000371C202600131
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/36256/2026	ROHINI MISHRA	LOKESH GOURAV MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/36258/2026	ABHIJIT CHAMPATI	ASIT KUMAR JENA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
103	D-BLAPL/36264/2026	GANESH BEHERA @ GANIA	PRAFULLA KUMAR KHATEI	INDUSTRIAL ESTATE PS /358 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-BLAPL/36268/2026	PURNA CHANDRA SAHOO	RASHMI RANJAN MISHRA	NAYAGARH /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-BLAPL/36271/2026	BIDYABHARATI PANDA	BISHNU PRASAD PRADHAN	PARLAKHEMUNDI /141 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-BLAPL/36273/2026	BARSHA PATRA	CHHABI BEHERA	KHANDAGIRI P.S. /1113 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-BLAPL/36274/2026	REKHA DEVI @ SANGITA DEVI	SK. ZAFARULLA	BELPAHAR /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-BLAPL/36276/2026	BILASH CHANDRA RAJ	BISHNU PRASAD PRADHAN	CYBER CRIME AND ECO. OFFENCE, CUTTACK /35 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-BLAPL/36277/2026	BIKI DAS @ VIKI DAS	BISWORANJAN SWAIN	JHIRPANI P.S. /150 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
110	D-BLAPL/36279/2026	ROSHANTARA	SK. ZAFARULLA	BELPAHAR /189 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-BLAPL/36282/2026	LOKESH @ LUKESH SINGH	SK. ZAFARULLA	SIMULIA /324 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-BLAPL/36285/2026	MD. AMAN @SEKH AMAN	BISWORANJAN SWAIN	BANDOMUNDA /284 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-BLAPL/36292/2026	JAYAB RAITA	TUKUNA KUMAR MISHRA	MOHANA /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-BLAPL/36296/2026	PANKAJ KANDAPAN	TUKUNA KUMAR MISHRA	UMERKOTE /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
115	D-BLAPL/36299/2026	BIJAY MOHANTY @ BIJAYA MOHANTY	PRAVASH CHANDRA JENA	KHANDAPARA /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-BLAPL/36303/2026	GOUTAM JENA @ SANU	PRAVASH CHANDRA JENA	BHOGRAI /327 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-BLAPL/36305/2026	PRAKASH PATNIA	PRAJIT KUMAR PRADHAN	CHARMAL /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-BLAPL/36306/2026	BADAL KUMAR BEHERA ALIAS RUDRA	Mallick bebrat smrutiranjan	/ /	AOD20220004450C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-BLAPL/36307/2026	RAKESH JENA @ RAKESH KUMAR JENA	PRAVASH CHANDRA JENA	JALESWAR /668 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CMAPL/56578/2026	DR. PURNA CHANDRA PATRA	NIHAL RATH	/ /	
		VS	VS	()	
		MAHANADI COAL FIELD LTD., SAMBALPUR		//	
121	D-CMP/56234/2026	MULLA SAHU	AJAYA KUMAR NANDA	/ /	
		VS	VS	()	
		MAKUNDA SAHU		//	
122	D-CMP/56246/2026	SUBHASHREE CONSTRUCTION AND TRANSMISSION PVT LTD & ANR	DEEPALI MAHAPATRA	/ /	
	CMP/2067/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)	
		SATYABHAMA PRADHAN		CS/0000187/2023	
123	D-CMP/56424/2026	SARBESWAR SATPATHY	JITENDRA KUMAR MISHRA (2)	/ /	
		VS	VS	()	
		AMULYA KUMAR DAS		//	
124	D-CMP/56433/2026	GOBINDA ROUL	AJIT CH MOHAPATRA	/ /	AOR20220003536C202600006
		VS	VS	()	
		DEBENDRA RANA		//	
125	D-CMP/56434/2026	USHAMANI ACHARYA	SUMIT KUMAR MOHANTY	/ /	AOR20220003068C202600061

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		SUPRAVA ACHARYA		//	
126	D-CMP/56475/2026	KAMALAKANTA SAHU	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		BASANTA KUMAR SAHU		//	
127	D-CMP/56478/2026	SANGRAM KESHARI PATI	BIDHUBHUSAN NAYAK	/ /	
		VS	VS	()	
		SANCHITA PANDA		//	
128	D-CMP/56507/2026	RUDRAMANI MEHER	UPENDRA KUMAR SAMAL (SR. ADV.)	/ /	
		VS	VS	()	
		BHANUMATI MEHER		//	
129	D-CMP/56582/2026	MALAYA KUMAR PADHI	UMARANI PANDA	/ /	
		VS	VS	()	
		SASMITA DASH		//	
130	D-CMP/56585/2026	KAMALJIT KAUR @ KAMAL SAHADEO	DEBASHIS NANDA	/ /	
		VS	VS	()	
		SANJAY KUMAR AGARWAL		//	
131	D-CMP/56602/2026	LAXMI NAG	GOKULANANDA SAHU	/ /	
		VS	VS	()	
		NARAYANA PADHAN		//	
132	D-CMP/56607/2026	DEBIDUTTA SETHI	HARIPAD MOHANTY	/ /	
		VS	VS	()	
		SUKANTI SETHI		//	
133	D-CMP/56613/2026	ANJALI SAHU	JAGAJIBAN PRADHAN	/ /	
		VS	VS	()	
		SAHARA KHATUN		//	
134	D-CMP/56636/2026	BANAMALI JENA	DEBARAJ MOHANTY	/ /	
		VS	VS	()	
		PRATIMA DEY		//	
135	D-CONTC/56253/2026	RABINDRA MOHAN PANDA	SANDHYARANI PANI	/ /	AOR20230000010C202600181
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
136	D-CONTC/56254/2026	DHIRENDRA KUMAR BEURIA	SANDHYARANI PANI	/ /	AOR20230000010C202600182
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
137	D-CONTC/56256/2026	SANJUKTA PANDA	SANDHYARANI PANI	/ /	AOR20230000010C202600183
		VS	VS	()	
		ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
138	D-CONTC/56257/2026	ASHOK KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		AMRIT RUTURAJ, IAS, COLLECTOR, KHURDA		//	
139	D-CONTC/56268/2026	SANJUKTA MOHANTY	ADV.	/ /	
		VS	VS	()	
		DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA		//	
140	D-CONTC/56270/2026	ADWAITA PRASAD MALLIK	ADV.	/ /	
		VS	VS	()	
		TAPAS RANJAN DEHURY, O.A.S (S.B), SUB COLLECTOR AND S.D.M, JAJPUR		//	
141	D-CONTC/56275/2026	AKSHAYA KUMAR PARIDA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAYAK, IAS		//	
142	D-CONTC/56278/2026	NARAYAN SARDAR	ADV.	/ /	
		VS	VS	()	
		DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR, CUTTACK-PURI ROAD		//	
143	D-CONTC/56283/2026	M/S. DUHITA AGRO EXPORT PVT LTD., DHENKANAL	HARAMOHAN DHAL, (SR.ADV)	/ /	
		VS	VS	()	
		SACHIN RAMACHANDRA JADHAV, IAS		//	
144	D-CONTC/56304/2026	DEBI ARPITA MUDALI	ADV.	/ /	
		VS	VS	()	
		PURNA CHANDRA SETHY, THE DISTRICT EDUCATION OFFICER CUM DPC SAMAGRA SHIKYA, MAYURBHANJ			
145	D-CONTC/56309/2026	SADANANDA PATI	ADV.	/ /	
		VS	VS	()	
		N.THIRUMALA NAIK, I.A.S		//	
146	D-CONTC/56339/2026	RAGHUNATH NAYAK	ADV.	/ /	
		VS	VS	()	
		PRIYANKA PRIYADARSHINI PATI, OAS, TAHASILDAR, ASTARANGA,		//	
147	D-CONTC/56341/2026	BABURAM MALLICK	ADV.	/ /	
		VS	VS	()	
		DIBYA JYOTI PARIDA, IAS, COLLECTOR, PURI		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/56345/2026	PRABHASINI DIGAL	ADV.	/ /	
		VS	VS	()	
		RANJAN KUMAR SAHOO, OAS-A(JB), TAHASILDAR, G.UDAYAGIRI		//	
149	D-CONTC/56349/2026	SUBHENDU @ SUBHANDU KUMAR SAMAL	ADV.	/ /	
		VS	VS	()	
		DEBASISH BARALA, B.M., MAHINDRA AND MAHINDRA FINANCE LTD., KENDUJHAR		//	
150	D-CONTC/56352/2026	NARENDAR KUMAR MALLIK	ADV.	/ /	
		VS	VS	()	
		ABINASH BARIK, SUPERINTENDENING ENGINEER ,JAJPUR DIVISION,JAJPUR		//	
151	D-CONTC/56360/2026	DR. DIPTIMAYEE JENA	ADV.	/ /	
		VS	VS	()	
		S.N.GIRISH, IAS		//	
152	D-CONTC/56373/2026	PARESH CHANDRA BEHERA	ADV.	/ /	
		VS	VS	()	
		AMBAR KUMAR KAR, COLLECTOR, JAJPUR		//	
153	D-CONTC/56387/2026	SARAT KUMAR BEHERA	ADV	/ /	AOR20220001535C202600367
		VS	VS	()	
		BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT, ODISHA		//	
154	D-CONTC/56389/2026	SULTAN JABERUDDIN @ JABEIRUDDIN KHAN	ADV.	/ /	
		VS	VS	()	
		STALIN BISWAL, I.I.C, JATANI POLICE STATION		//	
155	D-CONTC/56391/2026	DEBASHIS MISHRA	ADV	/ /	AOR20220001535C202600371
		VS	VS	()	
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
156	D-CONTC/56392/2026	BHIM CHARAN TUDU	ADV	/ /	AOR20220001535C202600370
		VS	VS	()	
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
157	D-CONTC/56394/2026	KAMAL LOCHAN RAJ	ADV	/ /	AOR20220001535C202600369
		VS	VS	()	
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
158	D-CONTC/56396/2026	ANIL KUMAR BISWAL	ADV	/ /	AOR20220001535C202600368
		VS	VS	()	
		GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//	
159	D-CONTC/56398/2026	DILLIP KUMAR MOHANTA	ADV	/ /	AOD20240001102C202600012

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
160	D-CONTC/56400/2026	DILLIP KUMAR MOHANTA	ADV	/ /	AOD20240001102C202600013
		VS	VS	()	
		ARAVIND AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.		//	
161	D-CONTC/56402/2026	SIBARAM NAYAK	ADV	/ /	AOR20220001611C202600269
		VS	VS	()	
		PRATIBHA DORA, REGISTRAR ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
162	D-CONTC/56409/2026	MANOJ KUMAR PADHI	ADV	/ /	AOD20250000180C202600173
		VS	VS	()	
		DR. UMAKANTA SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM		//	
163	D-CONTC/56410/2026	SANTOSH KUMAR PATRA	ADV	/ /	AOD20250000180C202600176
		VS	VS	()	
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
164	D-CONTC/56412/2026	HARINATH BUNGA	ADV	/ /	AOD20250000180C202600174
		VS	VS	()	
		DR. BISWAMBAR BEHERA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
165	D-CONTC/56415/2026	JAGANNATH NAYAK	ADV	/ /	AOD20250000180C202600175
		VS	VS	()	
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
166	D-CONTC/56418/2026	SIBASISH DAS	ADV	/ /	AOD20250000180C202600177
		VS	VS	()	
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
167	D-CONTC/56419/2026	SIMHADRI SATYANARAYANA	ADV	/ /	AOD20250000180C202600178
		VS	VS	()	
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
168	D-CONTC/56421/2026	PRASANTA KUMAR PARIDA	ADV	/ /	AOD20250000180C202600179
		VS	VS	()	
		DR. BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, RAYAGADA		//	
169	D-CONTC/56423/2026	ASWINI KUMAR RAUT	Krishna Chandra Sahu	/ /	AOD20250000180C202600180
		VS	VS	()	
		DR BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
170	D-CONTC/56425/2026	PRAMOD KUMAR SAHU	Krishna Chandra Sahu	/ /	AOD20250000180C202600182
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		DR BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
171	D-CONTC/56428/2026	PURNIMA PARIDA	Swapnil Roy	/ /	AOR20220001600C202600367
		VS	VS	()	
		SUBHA SARMA IAS		//	
172	D-CONTC/56429/2026	GUDLA RAMESH KUMAR	Krishna Chandra Sahu	/ /	AOD20250000180C202600181
		VS	VS	()	
		DR BISWAMBAR BEHERA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER		//	
173	D-CONTC/56430/2026	BENUDHAR MAHAKUD	Swapnil Roy	/ /	AOR20220001600C202600366
		VS	VS	()	
		SUBHA SARMA IAS		//	
174	D-CONTC/56435/2026	NITYANANDA RANA	Swapnil Roy	/ /	AOR20220001600C202600364
		VS	VS	()	
		SUBHA SARMA IAS		//	
175	D-CONTC/56436/2026	NARAHARI PARIDA	Swapnil Roy	/ /	AOR20220001600C202600363
		VS	VS	()	
		SHUBHA SARMA IAS		//	
176	D-CONTC/56437/2026	CHAKRADHAR PARIDA	Swapnil Roy	/ /	AOR20220001600C202600365
		VS	VS	()	
		SUBHA SARMA IAS		//	
177	D-CONTC/56438/2026	NIRANJAN PANDA	Swapnil Roy	/ /	AOR20220001600C202600368
		VS	VS	()	
		SUBHA SARMA IAS		//	
178	D-CONTC/56439/2026	ANANTA CHARANA PALEI	Swapnil Roy	/ /	AOR20220001600C202600370
		VS	VS	()	
		SUBHA SARMA		//	
179	D-CONTC/56440/2026	CHANDRI NAIK	Swapnil Roy	/ /	AOR20220001600C202600369
		VS	VS	()	
		SUBHA SARMA IAS		//	
180	D-CONTC/56441/2026	TRIPATI BALAJI MISHRA	Swapnil Roy	/ /	AOR20220001600C202600371
		VS	VS	()	
		DR ARABINDA KUMAR PADHEE IAS		//	
181	D-CONTC/56442/2026	GOURANGA CHARAN NAIK	Swapnil Roy	/ /	AOR20220001600C202600372
		VS	VS	()	
		SUBHA SARMA IAS		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CONTC/56443/2026	DAITARI SAHU ALIAS DAITARI SAHOO	Swapnil Roy	/ /	AOR20220001600C202600373
		VS	VS	()	
		SUBHA SARMA IAS		//	
183	D-CONTC/56453/2026	GEETANJALI SAHOO	ADV.	/ /	
		VS	VS	()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	
184	D-CONTC/56464/2026	MANAGING COMMITTEE OF GOPINATH HIGH SCHOOL, BARANJI	OLOTARANJAN KHUNTIA	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, I.A.S		//	
185	D-CONTC/56470/2026	MANAGING COMMITTEE OF KHANDABANDHA HIGH SCHOOL, MAYURBHANJ	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, I.A.S		//	
186	D-CONTC/56473/2026	ARUN KUMAR SWAIN	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
187	D-CONTC/56477/2026	HAREKRUSHNA SAMAL	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
188	D-CONTC/56482/2026	RATNAKAR CHHOTRAY	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
189	D-CONTC/56485/2026	GANGADHAR MAHARANA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
190	D-CONTC/56490/2026	GOURA PADA RAY	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, PRINCIPAL SEC., DEPT. OF WATER RESOURCES DEPT., KHURDA		//	
191	D-CONTC/56497/2026	SANATAN NAYAK	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
192	D-CONTC/56501/2026	DAMAYANTI PANI	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
193	D-CONTC/56505/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL , NIMNA	ADV.	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
194	D-CONTC/56506/2026	MANAGING COMMITTEE OF NARASINGHA HIGH SCHOOL	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
195	D-CONTC/56510/2026	MANAGING COMMITTEE OF MADHU MAHESWAR BIDYA	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
196	D-CONTC/56511/2026	MANAGING COMMITTEE OF BHIMA BHOI JANMA GRAM	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
197	D-CONTC/56513/2026	PRAFULLA CHANDRA SATHUA	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, DIRECTOR, DEPARTMENT OF HIGHER EDUCATION, ODISHA		//	
198	D-CONTC/56544/2026	ODISHA ROLLER SKATING ASSOCIATION, BHUBANESWAR	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		DR.SRI.R.PRATAP KUMAR, GENERAL SEC. (IN CHARGE) OF ROLLER SKATING FEDERATION OF INDIA, NEW DELHI		//	
199	D-CONTC/56555/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL	ADV.	/ /	
		VS	VS	()	
		N.S.THIRAMALA NAYAK, IAS		//	
200	D-CONTC/56568/2026	CHAKRADHAR BARIK	PRADEEP KUMAR DAS	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, I.A.S.		//	
201	D-CONTC/56575/2026	DURGA CHARAN NAYAK	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
202	D-CONTC/56580/2026	NIRMAL CHANDRA PANI	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
203	D-CONTC/56583/2026	PRASANTA MOHANTY	ADV.	/ /	
		VS	VS	()	
		PANCHANAN NAYAK, OAS, THE TAHASILDAR, PATTAMUNDAI		//	
204	D-CONTC/56587/2026	JADUNATH JENA	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		ABHIMANYU SETHI, BLOCK EDUCATION OFFICER, JAJPUR		//	
205	D-CONTC/56591/2026	AKSHAYA KUMAR PANDA	ADV.	/ /	
		VS	VS	()	
		ER.BHAGABAN CHARAN DAS, ADDL. CHIEF ENGINEER, RENGALI HEAD WORKS CIRCLE		//	
206	D-CONTC/56596/2026	NALINI RANJAN PRADHAN	ADV.	/ /	
		VS	VS	()	
		MUHAMMED ABDAAL AKHTAR, IAS		//	
207	D-CONTC/56615/2026	RUPABANTA PADHAN	ADV.	/ /	
		VS	VS	()	
		KALI PRASANNA MOHAPATRA, IAS		//	
208	D-CONTC/56617/2026	NIRAKAR PANIGRAHI	ADV.	/ /	
		VS	VS	()	
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//	
209	D-CONTC/56622/2026	MANAGING COMMITTEE OF SACHALA DEVI GIRLS HIGH SCHOOL, BRAHMAPURA	ADV.	/ /	
		VS	VS	()	
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//	
210	D-CONTC/56624/2026	CHAKRADHAR MOHANTY	ADV.	/ /	
		VS	VS	()	
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//	
211	D-CONTC/56629/2026	M.C. OF BAKALA HIGH SCHOOL, MAYURBHANJ	SUSHREE SANGITA PASAYAT	/ /	
		VS	VS	()	
		BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
212	D-CONTC/56634/2026	MANAGING COMMITTEE OF PANCHAYAT UCHA BIDYAPITHA, BASWATRU	JAYASHREE BISWAL	/ /	
		VS	VS	()	
		BIRENDRA KERKERA, DIRECTOR, SECONDARY EDUCATION, ODISHA		//	
213	D-CONTC/56640/2026	JAYAKANTA MOHANTY	ADV.	/ /	
		VS	VS	()	
		N.S.THIRUMALA NAYAK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, BHUBANESWAR		//	
214	D-CRLA/36082/2026	GENDU @ PRIYABRATA ROUT	MANAS KUMAR CHAND	RAMACHANDRAPUR /169 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-CRLA/36097/2026	LAXMIDHAR MALIK	ARUN KUMAR BEHERA	NILGIRI /68 /2021	AOR20220003422C202600151
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLA/36147/2026	ALOK BARAI	ALOK KUMAR PANDA	BINIKA /79 /2023	AOD20240000536C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-CRLA/36177/2026	SUBASH MAHAKUD	ANIRUDHA DAS	ANGUL SADAR PS /522 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-CRLA/36200/2026	RAJENDRA BADAMUNDU	JYOTIRMAYA SAHOO	JARADA /79 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-CRLA/36211/2026	DEBU @ DEBA PRASAD MALLIK @ MALIK	BIKRAM CHANDRA GHADEI	JAJPUR TOWN /450 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-CRLA/36257/2026	ASHOK TANDI	TARA PRASAD MOHAPATRA	BELPARA /191 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
221	D-CRLA/36287/2026	BHAGABAN GOLARI	PRANAB KUMAR DAS	DAMANJODI /37 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-CRLLP/36133/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	BALASORE VIGILANCE /30 /2020	AOR20220001542C202600025
		VS	VS	()	
		ASHWINI KUMAR DASADHIKARI		//	
223	D-CRLLP/36146/2026	STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	SAMBALPUR VIGILANCE /103 /2015	AOR20220001542C202600024
		VS	VS	()	
		PARITOSH PATTNAIK		//	
224	D-CRLMA/36208/2026	A.S.SINDHU @ SINDHU A.S.	NIRAJ KUMAR SETHI	JHIRPANI P.S. /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-CRLMC/36015/2026	AMEEYA PRASAD RAY @ AMIYA PRASAD RAY	RAJENDRA NARAYAN ROUT	JAJPUR TOWN /321 /2024	AOR20220001558C202600230
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-CRLMC/36028/2026	LITAN DAS	PARSURAM PANDA	MARINE PS AT JAMBO /61 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
227	D-CRLMC/36029/2026	SUBASH CHANDRA DAS	DEBIDUTTA MOHAPATRA	LAXMISAGAR P.S. /431 /2026	AOD20220004576C202600146

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-CRLMC/36030/2026	BANGARA @ DHARMENDRA DIGAL	PARSURAM PANDA	MANCHESWAR P.S. /138 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-CRLMC/36046/2026	GANGADHAR SAHU	BASUDEV PUJARI	BALLIGUDA /117 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-CRLMC/36065/2026	MAHAMMED SAFIQUE @ MOHAMMAD SHAFIQ	DEVASHIS PANDA	TIGIRIA /23 /2026	
	CRLMC/4374/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000025/2026	
231	D-CRLMC/36083/2026	SARAT MOHANTY @ SARAT KUMAR MOHANTY	DEEPRAJ SAHOO	TIGIRIA /61 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/36086/2026	BINOD BIHARI LENKA	AMITAV TRIPATHY	ITAMATI /48 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/36094/2026	PURNA CHANDRA PRADHAN	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/36099/2026	SABYASACHI PANDA	RAMDAS ACHARY	SURADA /4 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-CRLMC/36103/2026	DUSDMANTA MUDULI @ DUSMANTA KUMAR MUDULI	SATYASHREE MOHANTY	INFOCITY PS /666 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/36104/2026	PRABHUDATTA PATNAIK	DIPTI RANJAN MOHAPATRA	KHURDA SADAR /391 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/36110/2026	CHENGA @ LIPU SAHOO	PRIYA RANJAN SINGH	DHENKANAL SADAR /937 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-CRLMC/36126/2026	BABULI PRADHAN	BISWARANJAN DALAI	MAHAKALPARA /203 /2026	AOR20220003722C202600230
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
239	D-CRLMC/36135/2026	SOMYA SANTOSH PANDA	BYOMAKESH TRIPATHY	KENDRAPARA SADAR /397 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-CRLMC/36137/2026	BIDYADHAR@BIDYADHARA MALLIK	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-CRLMC/36149/2026	BAJRANGA LAL AGRAWAL	DHANANJAYA MUND	JAIPATNA /231 /2025	AOR20220001492C202600277
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-CRLMC/36154/2026	SANTOSH KUMAR BEHERA	GOPAL KRISHNA NAYAK	TUMUSINGA /154 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-CRLMC/36156/2026	ANTARYAMI BEHERA	JANMEAJAYA DASH	TUMUSINGA /153 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-CRLMC/36158/2026	SANTANU KUMAR DASH	JASHOBANTA DASH	BONAI /73 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-CRLMC/36169/2026	DEBI PRASAD DASH	ABHASH GARNAIK	CUTTACK VIGILANCE /8 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
246	D-CRLMC/36192/2026	SUMATI PRADHAN	ANIRUDHA DAS	ANGUL SADAR PS /979 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-CRLMC/36197/2026	RADHAKANTA PRADHAN@RADHA PRADHAN	BIJAYA KUMAR RAGADA	MUDULIPODA /13 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-CRLMC/36203/2026	ASHA ANKITA MOHANTY	PRAMOD KUMAR JENA	CYBER CRIME AND E.O, BALASORE /48 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-CRLMC/36215/2026	HRUDANANDA DAS	BIBHUTI BHUSAN ROUT	RAJKANIKA /305 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMC/36221/2026	PRAKASH KUMAR SAHU	AJAYA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-CRLMC/36235/2026	PUSPANJALI SWAIN	SAMVIT MOHANTY	PURI TOWN /381 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-CRLMC/36240/2026	SIVA ALIAS SHIBA SUNDAR DAS	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600171
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-CRLMC/36254/2026	RAMESH CHANDRA MOHALIK ALIAS MAHALIK	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
254	D-CRLMC/36259/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-CRLMC/36267/2026	VARALAKSHMI @ VARALAKSHMI TALURU	AMULYA RATNA PANDA	BHADRAK RURAL /418 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-CRLMC/36269/2026	UMAKANTA NAYAK	DEVASHIS PANDA	BHANDARIPOKHARI /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-CRLMC/36270/2026	SARASWATI BEHERA	RANJIT MOHANTY	MARSHAGHAI /280 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
258	D-CRLMC/36272/2026	PAPUNA @ SANKARSAN SAHU	RANJIT MOHANTY	KENDRAPARA SADAR /262 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-CRLMC/36275/2026	SARASWATI JENA	DEBA KUMAR RATH	BHARATPUR PS /480 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-CRLMC/36289/2026	DIBYAJYOTI JENA	PRAJNA SARITA MOHANTY	/ /0	
		VS	VS	()	
		MANJULATA BISWAL		//	
261	D-CRLMC/36294/2026	CHITTARANJAN SAHOO	SUSAMA RANI SAHOO	CHAMPUA /284 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLMC/36297/2026	SABITA ROUT	DURGA PRASAD PATTANAIK	KEONJHAR TOWN /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMP/36010/2026	BHARAT CHANDRA SAHANI	ALOK KUMAR MOHAPATRA	/ /	AOR20220001711C202600078
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMP/36011/2026	AJAMBAR BARIK	ALOK KUMAR MOHAPATRA	/ /	AOR20220001711C202600079
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMP/36027/2026	PURNA CHANDRA NAYAK	AKHAND	/ /	AOD20230000748C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLMP/36074/2026	RASMITA BARAL	RAJAT KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-CRLMP/36079/2026	HALIMA BIBI	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600149
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLMP/36114/2026	TITU DIGAL	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMP/36123/2026	RUPAK KUMAR MAHALIK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-CRLMP/36140/2026	RAMA CHANDRA SAMAL	BIJAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		DIRECTOR GENERAL OF POLICE, CUTTACK		//	
271	D-CRLMP/36143/2026	CHANDRAKANTI DALAI	BISWAJIT PASAYAT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-CRLMP/36161/2026	NAMITA MOHANTY	Soubhagya Kumar Rath	/ /	AOR20220004309C202600077
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
273	D-CRLMP/36173/2026	PARINDA MALLICK	AMBIKA BALLAV MALLICK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-CRLMP/36216/2026	AKSHAYA MAJHI	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-CRLMP/36278/2026	KABYA PRIYADARSHINI DHAL	KAUSHIK DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-CRLREV/36035/2026	YUDHISTHIR PATEL @ JUDHISTIR PATEL @ BIKI	AGASTI KANUNGO	/ /0	
		VS	VS	()	
		PRAGATI NAIK		//	
277	D-CRLREV/36281/2026	HEMANTA KUMAR SAHU	BIBHUTI BHUSAN PATTNAYAK	/ /0	
		VS	VS	()	
		SUJATA SAHU		//	
278	D-CRLREV/36284/2026	DEEPAK@KUNU@BUTU MAHAPATRA	SUSAMA RANI SAHOO	TURUMUNGA /23 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-EXP/56431/2026	DEBENDRANATH SATAPATHY	MANAS PATI	/ /	AOR20220001535C202600366
		VS	VS	()	
		SMT SUBHA SARMA, SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA		//	
280	D-FAO/56368/2026	DAMBARUDHAR SAHOO	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-FAO/56471/2026	LAXMIPRIYA MISHRA	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		KAMALA DEVI		//	
282	D-FAO/56484/2026	BALADEV SWAIN	SUSHREE SANGITA PASAYAT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-FAO/56525/2026	JUKTESWAR DAS	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-FAO/56533/2026	SUMANTA KUMAR SAHOO	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-MACA/56264/2026	GOKULANANDA SAHOO @ SESADEV SAHU	BIRANCHI NARAYAN RATH	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH		//	
286	D-MACA/56284/2026	GOUTTAMA MAHANTA	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		SABIR KHAN		//	
287	D-MACA/56286/2026	SANJAYA SAHU	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	
		ANIL LALIT PADHEE		//	
288	D-MACA/56314/2026	USHABATI SABAR	RAMESH CHANDRA PRADHAN	/ /	
		VS	VS	()	
		MANAGING DIRECTOR M/S-YESHVIK FILING STATION		//	
289	D-MACA/56337/2026	THE LEGAL MANAGER (CLAIM HEAD), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BHUBANESWAR	PRASANTA KUMAR MALIK	/ /	
		VS	VS	()	
		SURAJ PRAKASH PANDA		//	
290	D-MACA/56365/2026	PADMALOCHAN NAYAK	BISHNU BRATA SINGH	/ /	
		VS	VS	()	
		GAJENRA SA		//	
291	D-MACA/56374/2026	SRIPATI TARUN KUMAR	BISHNU BRATA SINGH	/ /	
		VS	VS	()	
		DIPAK KUMAR DAS		//	
292	D-MACA/56495/2026	BHIMASEN BEHERA	SYED FAZLE AHMED	/ /	
		VS	VS	()	
		BIJAYA LAXMI SWAIN		//	
293	D-MACA/56518/2026	PUNAM SAHU	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		NIRANJAN BEHERA		//	
294	D-MACA/56524/2026	DIVISONAL MANAGER, NATIONAL INSURANCE COMPANY LTD, CUTTACK	BIJAY LAXMI PATTNAIK	/ /	
		VS	VS	()	
		SUMI HEMBRAM		//	
295	D-MACA/56620/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD, SAMBALPUR	SANTOSH MOHANTY	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ANWESHA PRIYADARSHINI DAS		//	
296	D-MACA/56628/2026	REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		ANU DANSANA		//	
297	D-MACA/56632/2026	THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		NARESH CHANDRA SWAIN		//	
298	D-MACA/56635/2026	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO. LTD., BBSR	ADAM ALI KHAN	/ /	
		VS	VS	()	
		R. TRINATH PATRA		//	
299	D-MACA/56639/2026	UNIVERSAL SAMPO GENERAL INSURANCE CO. LTD., MUMBAI	ADAM ALI KHAN	/ /	
		VS	VS	()	
		PUSPANJALI BEHERA		//	
300	D-MATA/56308/2026	CHANDRAKANTA DAS	ARIJEET MISHRA	/ /	
		VS	VS	()	
		SUBHASHREE SATAPATHY		//	
301	D-MATA/56350/2026	NAMITA JENA	BHAWANI SANKAR PANIGRAHI	/ /	
		VS	VS	()	
		TAPAN KUMAR DAS		//	
302	D-MATA/56445/2026	RAMA CHANDRA BEHERA	CHITTARANJAN DAS	/ /	AOR20220004051C202600039
		VS	VS	()	
		BHARATI SAHU		//	
303	D-MATA/56496/2026	SUBASH SAHA	SAILABALA JENA	/ /	
		VS	VS	()	
		SONI SHAW		//	
304	D-RPFAM/56272/2026	KRISHNA CHANDRA SETHI	MAHES DAS	/ /	
		VS	VS	()	
		BIJAYALAXMI BEHERA		//	
305	D-RPFAM/56444/2026	SRI DURGA PRASAD JENA	Soubhagya Kumar Dash	/ /	AOR20220001631C202600367
		VS	VS	()	
		SMT MONALISA SWAIN		//	
306	D-RPFAM/56460/2026	GAUTAM KUMAR SAHOO	BIBHUTI BHUSAN PATTNAYAK	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		SAROJINI SAHOO		//	
307	D-RPFAM/56625/2026	BASANTA KUMAR SAHOO	ASHOK KUMAR SWAIN-1	/ /	
		VS	VS	()	
		PRATIMA SAHOO @ ANI		//	
308	D-RSA/56321/2026	TRITHABASI SETHA	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		THE STATE OF ODISHA		//	
309	D-RSA/56446/2026	SATYA RANJAN HAJARA	Pradeep Kumar Das	/ /	AOR20220001207C202600082
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-RSA/56541/2026	REKHA SONI	ABHAYA KUMAR SHARMA	/ /	
		VS	VS	()	
		NAWAL KISHORE SULTANIA		//	
311	D-RVWPET/56318/2026	BIJAYA KUMAR PATEL	AGASTI KANUNGO	/ /	
		VS	VS	()	
		CANARA BANK, BENGALURU		//	
312	D-RVWPET/56450/2026	DHARITREE ENTERPRISES, KESINGA, KALAHANDI	ADV.	/ /	
		VS	VS	()	
		ODISHA STATE WAREHOUSING CORPORATION (OSWC), BHUBANESWAR		//	
313	D-RVWPET/56454/2026	ZONAL MANAGER, UCO BANK, SAMBALPUR	BIBHUTI BHUSAN SWAIN	/ /	
		VS	VS	()	
		JUDHISTIR SUNA		//	
314	D-TRP(C)/56565/2026	PUSPALATA @ PUSPALATA DUARY	PRATAP CHANDRA MISHRA	/ /	
		VS	VS	()	
		HRUDANANDA DUARY		//	
315	D-TRPCRL/36234/2026	SWATHI TULSYAN	KOUSIK ANANDA GURU	RAGHUNATHPALI /674 /2025	
		VS	VS	()	
		SHIVANANDA STEEL		//	
316	D-TRPCRL/36255/2026	SUBHASHREE RAJALAXMI DASH	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600170
		VS	VS	()	
		BIJAYA KUMAR BISWAL		//	
317	D-WA/56236/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	/ /	LOD20240000194C202600443
		VS	VS	()	
		RATHI CHARAN KISAN		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WA/56237/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	/ /	LOD20240000200C202600414
		VS	VS	()	
		BALABHADRA PODH		//	
319	D-WA/56238/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	/ /	LOD20240000172C202600409
		VS	VS	()	
		SANDHYARANI MAHARANA		//	
320	D-WA/56242/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	/ /	LOD20240000194C202600444
		VS	VS	()	
		BIRANCHI NARAYAN MAHARANA		//	
321	D-WA/56243/2026	PRINCIPAL SECRETARY OF GA AND PG DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600410
		VS	VS	()	
		JYOTSNA RANI MOHARANA		//	
322	D-WA/56245/2026	PRINCIPAL SECRETARY OF GA AND PG DEPT	AGODISHA	/ /	LOD20240000200C202600415
		VS	VS	()	
		SANGHAMITRA BASTIA		//	
323	D-WA/56247/2026	ADDITIONAL CHIEF SECRETARY OF WATER RESOURCES DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600445
		VS	VS	()	
		SASHIDHAR SARPATIA		//	
324	D-WA/56249/2026	MANDO SUNA	SANJIB MOHANTY	/ /	AOR20220001611C202600267
		VS	VS	()	
		OUAT AND OTHERS		//	
325	D-WA/56258/2026	AKSHAY GHADEI	SANJIB MOHANTY	/ /	AOR20220001611C202600266
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
326	D-WA/56331/2026	TRILOCHANA KANDU	OMKAR PANDA	/ /	
	WA/1577/2026	VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/56220/2026	GOURAB JENA	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600147
		VS	VS	()	
		UNION OF INDIA		//	
328	D-WP(C)/56221/2026	GOURAB JENA	ARUN KUMAR BEHERA	/ /	AOR20220003422C202600148
		VS	VS	()	
		UNION OF INDIA		//	
329	D-WP(C)/56222/2026	NALABANTA STATE COOPERATIVE SOCIETY, GANJAM	JAYDEEP PAL	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/39100/2026	VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/56223/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL	PRABHOKUMAR RAY, A.G.A	/ /	LOD20240000172C202600407
		VS	VS	()	
		KAILASH CHANDRA NAYAK		//	
331	D-WP(C)/56224/2026	AGARWAL COAL CORPORATION PVT LTD	ALOK KUMAR MOHAPATRA	/ /	AOR20220001711C202600080
		VS	VS	()	
		COMMISSIONER OF CUSTOMS		//	
332	D-WP(C)/56225/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL	PRABHOKUMAR RAY, A.G.A	/ /	LOD20240000194C202600442
		VS	VS	()	
		KAMALA BEHERA		//	
333	D-WP(C)/56226/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL	PRABHOKUMAR RAY, A.G.A	/ /	LOD20240000200C202600413
		VS	VS	()	
		BAIDHAR BEHERA		//	
334	D-WP(C)/56227/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL	PRABHOKUMAR RAY, A.G.A	/ /	LOD20240000172C202600408
		VS	VS	()	
		NARAYAN JENA		//	
335	D-WP(C)/56228/2026	SOUBHAGYA KUMURA	PRAMOD KISHOR CHAND	/ /	AOD20240000350C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/56229/2026	MUKTILATA DAS	PRANAB RANJAN CHHATOI	/ /	
	WP(C)/39115/2026	VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/56230/2026	NARENDRA MAJHI	AFRAAZ SUHAIL	/ /	AOD20240000544C202600038
		VS	VS	()	
		SUB DIVISIONAL COMMITTEE		//	
338	D-WP(C)/56231/2026	SARIT SAPAN BARIK	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202600231
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/56232/2026	SARALA BEHERA	ER. DEBASHISHA HOTA	/ /	AOR20220001293C202600012
		VS	VS	()	
		UNION OF INDIA		//	
340	D-WP(C)/56233/2026	ANJAN KUMAR SAHOO	KSHIROD KUMAR ROUT	/ /	
	WP(C)/39098/2026	VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-WP(C)/56235/2026	KAILASH CHANDRA PRADHAN	TRILOCHAN NANDA	/ /	
	WP(C)/39120/2026	VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/56239/2026	MURALIDHAAR NAYAK	UMA CHARAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/56240/2026	BINDU ORAM	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39097/2026	VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/56241/2026	TRINATH MAJHI	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39119/2026	VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/56244/2026	PLUTO PLAZA PRIVATE LIMITED, SUNDARGARH	ABHISEK AGARWAL	/ /	
	WP(C)/39146/2026	VS	VS	()	
		DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//	
346	D-WP(C)/56248/2026	GANESWAR MALLIK @ GANESWARA MALLIK	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39108/2026	VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/56250/2026	BIDYADHAR BHOI	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39122/2026	VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/56251/2026	DURYADHAN BARAL	BIDYADHAR MANSING	/ /	
	WP(C)/39094/2026	VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/56252/2026	SAROJ KUMAR KERKETTA	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39111/2026	VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/56255/2026	GHASHI ORAM	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39116/2026	VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/56259/2026	ABHI KISAN	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39101/2026	VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/56260/2026	KANCHAN DEI	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39102/2026	VS	VS	()	
		STATE OF ODISHA		//	
353	D-WP(C)/56261/2026	JITU DEHURI@NAIK	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39114/2026	VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/56262/2026	SISIR SHEKHAR JENA	NIRMAL CHANDRA MOHANTY	/ /	
	WP(C)/39136/2026	VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/56263/2026	GOPAL BHOI	PABITRA KUMAR NAYAK	/ /	
	WP(C)/39112/2026	VS	VS	()	
		STATE OF ODISHA		//	
356	D-WP(C)/56265/2026	ARUN KUMBHAR	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/56266/2026	JITENDRA KUMAR SAHOO	KISHORE KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/56267/2026	RAJENDRA KUMAR PANDA	SUSHANTA KUMAR MISHRA	/ /	
	WP(C)/39125/2026	VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/56269/2026	SANJAY AGARWAL	PATITAPABAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/56271/2026	DEEPA GIRI	DEBIDUTTA MOHAPATRA	/ /	AOD20220004576C202600147
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/56273/2026	RAJIB LOCHAN SAHU	INDRAMANI SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/56274/2026	SURENDRA KUMAR BEURA	SANGRAM KESHARI MISHRA	/ /	AOR20220001606C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/56276/2026	JALADHAR DEO	ARJUNA CHARANA BEHERA	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/56277/2026	SHUKRU KUJUR @ KISAN	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		SUB-COLLECTOR, KUCHINDA, SAMBALPUR		//	
365	D-WP(C)/56279/2026	SHUKRU KUJUR @ KISAN	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		SUB-COLLECTOR, KUCHINDA, SAMBALPUR		//	
366	D-WP(C)/56280/2026	DINABANDHU MOHAPATRA	ABHIRAM SWAIN	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
367	D-WP(C)/56281/2026	BIBHUSUNDAR SETHI	PARSURAM PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/56282/2026	PRATAP KUMAR PAL	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/56285/2026	M/S BHARAT FERTILIZERS, CUTTACK	BIBHU PRASAD DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/56287/2026	RANJITA MOHANTY	LAXMIKANTA MOHANTY	/ /	
	WP(C)/39105/2026	VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/56288/2026	MARUTI ROUT	NRUSINGH CH. ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/56289/2026	SATYAPRIYA PRADHAN	NRUSINGH CHARAN ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/56290/2026	ABHISEK DASH	ARJUNA CHARANA BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/56291/2026	PRATAP KUMAR SINGH	LALATENDU SAMAL	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-WP(C)/56292/2026	ALOK DASH	LALATENDU SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/56293/2026	ASHA KUMARI SAHU @ SAHOO	SAIBRATA RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-WP(C)/56294/2026	SARAT BEHERA	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/56295/2026	KAILASH CHANDRA PRADHAN	DILLIP KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/56296/2026	LABA KUMAR GOUDA	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/56297/2026	KRUSHNA CHANDRA RAY	RUDRA NARAYAN PARIJA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/56298/2026	BANITA NAYAK	PITAMBAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-WP(C)/56299/2026	KANHU CHARAN MEHER	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-WP(C)/56300/2026	PRAMOD KUMAR PATEL	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-WP(C)/56301/2026	NAYAN PATEL	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/56302/2026	KAILASH CHANDRA NAIK	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/56303/2026	DR. BIMALENDU BARIK	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600170
	WP(C)/39149/2026	VS	VS	()	
		STATE OF ODISHA		//	
387	D-WP(C)/56305/2026	DR. HIMANSU SEKHAR PANIGRAHI	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600171
	WP(C)/39132/2026	VS	VS	()	
		STATE OF ODISHA		//	
388	D-WP(C)/56306/2026	DR. PINAKI PIYUSH PATRA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600172
	WP(C)/39139/2026	VS	VS	()	
		STATE OF ODISHA		//	
389	D-WP(C)/56307/2026	SARAT KUMAR SAHOO	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-WP(C)/56310/2026	PRADEEP KUMAR KHILAI	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-WP(C)/56311/2026	BIKASH XAXA	RABI NARAYAN BEHERA	/ /	
	WP(C)/39123/2026	VS	VS	()	
		STATE OF ODISHA		//	
392	D-WP(C)/56312/2026	CHHABIL KARSEL	ADYASIDHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-WP(C)/56313/2026	BHAKTA PRASAD PRADHAN	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-WP(C)/56315/2026	BABRUBAHAN SENAPATI	MADHUMITA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-WP(C)/56316/2026	BAMADEB TANDI	LALIT SAHU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-WP(C)/56317/2026	THE GENERAL MANAGER, DHENKANAL DISTRICT CO-OPERATIVE MILK	AMIT KUMAR TRIPATHY	/ /	
		VS	VS	()	
		CERTIFICATE OFFICER CUM SUB COLLECTOR, DHENKANAL		//	
397	D-WP(C)/56319/2026	THE GENERAL MANAGER, DHENKANAL DISTRICT CO-OPERATIVE MILK	AMIT KUMAR TRIPATHY	/ /	

PRODUCERS UNION LTD.,DHENKANAL

PRODUCERS UNION LTD., DHENKANAL

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		CERTIFICATE OFFICER-CUM-SUB COLLECTOR, DHENKANAL		//	
398	D-WP(C)/56320/2026	AJAYA KUMAR CHAUDHURY	BIBHUDENDRA MOHANTY	/ /	
		VS	VS	()	
		ADDITIONAL COMMISSIONER OF GST, CBIC, BHUBANESWAR		//	
399	D-WP(C)/56322/2026	SWAPNESWAR PRADHAN	RAMDAS ACHARY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/56323/2026	SUSMA PRASKA	RAMESH CHANDRA PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/56324/2026	SAHEZAD IQBAL KHAN	RAMDAS ACHARY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/56325/2026	BIRANCHI PRASADA MISHRA	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/56326/2026	CHANDRA SEKHAR NAIK	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/56327/2026	TIKESWAR BISHI	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/56328/2026	DURYODHAN NAG	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/56329/2026	JYOTI RANJAN PRADHAN	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/56330/2026	NIRANJAN BAHINIPATI	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/56332/2026	CHINTADA KONDA	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
409	D-WP(C)/56333/2026	SRIBATSA PATI	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/56334/2026	RB GLOBAL SHIPPING AND LOGISTICS PVT. LTD., KHORDHA	HARIHARAM SENAPATI	/ /	
	WP(C)/39113/2026	VS	VS	()	
		BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA		//	
411	D-WP(C)/56335/2026	RAMESH CHANDRA ROUT	SARAT CHANDRA MEKAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/56336/2026	BHAGABAN PRADHAN	BIBHUTI BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/56338/2026	GOURI KUMARI SAHU @ SAMAL	DEBAJANI DAS	/ /	
		VS	VS	()	
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//	
414	D-WP(C)/56340/2026	SANTOSH KUMAR LENKA	NEELAKANTHA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-WP(C)/56342/2026	PANKAJ KUMAR RAUT	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/56343/2026	LIPI GIRI	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-WP(C)/56344/2026	JITENDRA KUMAR SAHOO	DESHA RANJAN RATH	/ /	
		VS	VS	()	
		MONALISHA SAHOO		//	
418	D-WP(C)/56346/2026	BALAKRUSHNA BHANJA	CHITTA RANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/56347/2026	BRAHMAPADA MOHANTY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/56348/2026	PRAGYAN RANI PATRA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-WP(C)/56351/2026	RAGHUNATH BHUMIA @ PEDA	NIRANJAN PANDA	/ /	AOD20250000124C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-WP(C)/56353/2026	BIJAY KUMAR PRUSTY	AKHAND	/ /	AOD20230000748C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-WP(C)/56354/2026	BINOD KUMAR DAS	DIPTI RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		THE COLLECTOR AND D.M., CUTTACK		//	
424	D-WP(C)/56355/2026	BIKRAM CHANDRA RATH	MANAS PATI	/ /	AOR20220001535C202600364
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-WP(C)/56356/2026	SIBA PRASAD DHAL SAMANTA	SIDHARTHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-WP(C)/56357/2026	SANTOSH KUMAR DAS	MANAS PATI	/ /	AOR20220001535C202600365
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-WP(C)/56358/2026	RANJAN KUMAR SAHOO	MANAS PATI	/ /	AOR20220001535C202600363
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-WP(C)/56359/2026	BIRANCHI NARAYAN BEHERA	RAMA KRISHNA BISOI	/ /	AOD20240000311C202600095
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-WP(C)/56361/2026	GOURI SANKAR PADHY	BIJAYA KUMAR PARIDA 2	/ /	AOD20220001998C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-WP(C)/56362/2026	ADIKANDA NAYAK	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-WP(C)/56363/2026	SURESH CHANDRA MISHRA	SUDEEP KUMAR SARANGI	/ /	AOD20260000163C202600111

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/56364/2026	KISHORI SAHOO	SANJIB MOHANTY	/ /	AOR20220001611C202600268
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/56366/2026	SUSANT KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	/ /	AOD20260000401C202600060
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/56367/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600072
		VS	VS	()	
		UNION OF INDIA		//	
435	D-WP(C)/56369/2026	SUNDAR PRAVAT DAS	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/56370/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600076
		VS	VS	()	
		UNION OF INDIA		//	
437	D-WP(C)/56371/2026	ABINASH SATAPATHY	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/56372/2026	M.C. OF REGIONAL GIRLS HIGH SCHOOL, CUTTACK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/56375/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600073
		VS	VS	()	
		UNION OF INDIA		//	
440	D-WP(C)/56376/2026	SRIKHETRAMALA PANIGRAHI	TRILOCHAN BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/56377/2026	NIMAIN CHARAN SAHOO	DEVI PRASAD DASH	/ /	AOD20250000901C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/56378/2026	M.C. OF MAHAVEER HIGH SCHOOL, CUTTACK	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-WP(C)/56379/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600074
		VS	VS	()	
		UNION OF INDIA		//	
444	D-WP(C)/56380/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	/ /	AOR20220004309C202600075
		VS	VS	()	
		UNION OF INDIA		//	
445	D-WP(C)/56381/2026	NURUMA NAYAK	TRILOCHAN BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
446	D-WP(C)/56382/2026	VIKASH KUMAR	JAGAMOHAN PATTANAIK	/ /	AOR20220001586C202600070
		VS	VS	()	
		THE REVENUE SECRETARY TO GOVERNMENT OF INDIA		//	
447	D-WP(C)/56383/2026	KANDURI PRADHAN	ARUNA KUMAR NAYAK	/ /	AOR20220001266C202600035
		VS	VS	()	
		STATE OF ODISHA		//	
448	D-WP(C)/56384/2026	SARAT PRADHAN	ARUNA KUMAR NAYAK	/ /	AOR20220001266C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
449	D-WP(C)/56385/2026	BRUNDABAN PRADHAN	Aruna Kumar Nayak	/ /	AOR20220001266C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
450	D-WP(C)/56386/2026	SUKANTI PRADHAN	Aruna Kumar Nayak	/ /	AOR20220001266C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
451	D-WP(C)/56388/2026	TUTU PARIDA	Akhand	/ /	AOD20230000748C202600020
		VS	VS	()	
		UNION BANK OF INDIA THROUGH ITS REGIONAL MANAGER		//	
452	D-WP(C)/56390/2026	PURNA CHANDRA MOHANTA	CHITTARANJAN DAS	/ /	AOR20220004051C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
453	D-WP(C)/56393/2026	MOHAMMAD AZAD KHAN	Pradeep Kumar Das	/ /	AOR20220001207C202600081
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/56395/2026	KASTURI MALLICK	Krishna Chandra Sahu	/ /	AOD20250000180C202600183
		VS	VS	()	
		STATE OF ODISHA		//	
455	D-WP(C)/56397/2026	ANUPAMA JANI	Krishna Chandra Sahu	/ /	AOD20250000180C202600185
		VS	VS	()	
		STATE OF ODISHA		//	
456	D-WP(C)/56399/2026	SHANTIPRAVA PRADHAN	Krishna Chandra Sahu	/ /	AOD20250000180C202600184
		VS	VS	()	
		STATE OF ODISHA		//	
457	D-WP(C)/56401/2026	MINARAMBHA PRADHAN	Krishna Chandra Sahu	/ /	AOD20250000180C202600186
		VS	VS	()	
		STATE OF ODISHA		//	
458	D-WP(C)/56403/2026	HEMANTA KUMAR DASH	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
459	D-WP(C)/56404/2026	RAJIB KUMAR MARANDI	SUBHASREE MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
460	D-WP(C)/56405/2026	SADHU CHARAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
461	D-WP(C)/56406/2026	SRIJAYA KUMAR BARAL	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
462	D-WP(C)/56407/2026	JAYANTA PATRA	RANJAN KUMAR ROUT	/ /	AOR20260000560C202600013
		VS	VS	()	
		UNION OF INDIA		//	
463	D-WP(C)/56408/2026	PRAGYAN PARIMITA DAS	MANISHA AGARWAL	/ /	AOR20260000209C202600006
		VS	VS	()	
		SUPERINTENDENT,CGST AND CENRAL EXCISE,BHABANESWARIII RANGE		//	
464	D-WP(C)/56411/2026	DILLIP KUMAR ACHARYA	AMIT KUMAR SAA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
465	D-WP(C)/56413/2026	BAILOCHAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/56414/2026	M/S.GAYATRI JUNIOR COLLEGE, GANJAM	DILLIP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		EMPLOYEES STATE INSURANCE CORPORATION(ESIC), BHUBANESWAR		//	
467	D-WP(C)/56416/2026	HEMANT KUMAR SWAIN	GYANA RANJAN MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/56417/2026	RIZWANA KHANUM	Kshirod Kumar Sahoo	/ /	AOR20220001352C202600039
		VS	VS	()	
		ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//	
469	D-WP(C)/56420/2026	NITYANANDA JENA	SHREEKANTA PRASAD SAHOO (1)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/56422/2026	NIRUPAMA RANBIR	JANAKI KANTA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/56426/2026	PANKAJ KUMAR JENA	ABHISEK MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/56427/2026	NITU MAHANANDA	DIPTI REKHA NANDA	/ /	
		VS	VS	()	
		COLLECTOR, JHARSUGUDA		//	
473	D-WP(C)/56432/2026	ODISHA MERCHANDISE PVT.LTD., BHUBANESWAR	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/56447/2026	ORISSA POWER CONSORTIUM LTD., BHUBANESWAR	AMIT PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/56448/2026	SURAJ GUPTA	MITALEE JESTHI	/ /	
		VS	VS	()	
		THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
476	D-WP(C)/56449/2026	DHARAM @ DHARMA DAS NAIK	SAILABALA JENA	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE BRANCH MANAGER, UNION BANK OF INDIA, ATTABIRA BRANCH, BARAGARH		//	
477	D-WP(C)/56451/2026	PALTU BEHERA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
478	D-WP(C)/56452/2026	SHISHIR KUMAR PATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
479	D-WP(C)/56455/2026	MANAGING COMMITTEE OF HIMITIRA HIGH SCHOOL, ANGUL	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
480	D-WP(C)/56456/2026	SARAT KUMAR MISHRA	SAILABALA JENA	/ /	
		VS	VS	()	
		THE DEPUTY GENERAL MANAGER CUM EXECUTIVE ENGINEER, TPCODL, PURI		//	
481	D-WP(C)/56457/2026	RANJAN KUMAR TANTI@RANJAN KU. TANTY	SIDHARTHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
482	D-WP(C)/56458/2026	NIRANJAN NAYAK	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
483	D-WP(C)/56459/2026	SUBASH CHANDRA PADHI	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
484	D-WP(C)/56461/2026	SATYANANDA CHAND	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
485	D-WP(C)/56462/2026	TRILOCHAN MOHANTY	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
486	D-WP(C)/56463/2026	SWARNALATA KHATUA	KISHORE KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
487	D-WP(C)/56465/2026	PRASAN KUMAR KAR	JYOTI RANJAN KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/56466/2026	KULAMANI PAL	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
489	D-WP(C)/56467/2026	RAMESH CHANDRA DAS	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		MADHUSUDAN DAS		//	
490	D-WP(C)/56468/2026	AANDA CHANDRA BEHERA	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
491	D-WP(C)/56469/2026	MANAGING COMMITTEE OF CHANDRAMOULI GIRLS HIGH SCHOOL, KENDRAPARA	SYOTI RANJAN KUNDIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
492	D-WP(C)/56472/2026	PRASANA KUMAR SENAPATI	SAILABALA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
493	D-WP(C)/56474/2026	BIJAY KUMAR MAJHI	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
494	D-WP(C)/56476/2026	MAMI SETHI	GOBINDA CHANDRA SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
495	D-WP(C)/56479/2026	GOURANGA JAGADALA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
496	D-WP(C)/56480/2026	M/S.SHRISHTI TRADING CORPORATION PVT.LTD.,SUNDERGARH	BHABAGAPRASAD MOHANTY	/ /	
		VS	VS	()	
		THE ASST.COMMISSIONER OF STATE TAX, ROURKELA, SUNDERGARH		//	
497	D-WP(C)/56481/2026	RASMITA BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
498	D-WP(C)/56483/2026	SATYA NARAYAN DASH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
499	D-WP(C)/56486/2026	PRASANTA KUMAR DAS	SANGRAM JENA	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WP(C)/56487/2026	MVSF MANAGEMENT SERVICES PRIVATE LIMITED, GAUTAM ISSAR	GAUTAM ISSAR	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
501	D-WP(C)/56488/2026	SUMITRA PANDEY	SASWATI MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-WP(C)/56489/2026	SITIKANTHA RATH	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-WP(C)/56491/2026	RADHAKANT MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-WP(C)/56492/2026	DR.MADHUSMITA TRIPATHY	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-WP(C)/56493/2026	SABITA BEHERA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-WP(C)/56494/2026	NIKHIL KUMAR JENA	SADASIVA PATRA (1)	/ /	AOD20230000737C202600184
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-WP(C)/56498/2026	PRANATI MOHAPATRA	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-WP(C)/56499/2026	LAXMAN MALIK	ANIRUDHA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-WP(C)/56500/2026	SURESH CHANDRA MOHARANA	SARAT CHANDRA MEKAP	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-WP(C)/56502/2026	NILIMA SATPATHY	SANGRAM JENA	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
511	D-WP(C)/56503/2026	AKHILA KUMAR SAHOO	DILLIP KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
512	D-WP(C)/56504/2026	JAYARAM BARAL	BAMADEV BARAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
513	D-WP(C)/56508/2026	SHANTI CONSTRUCTION SAMBALPUR PRIVATE LTD, SAMBALPUR	S. MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
514	D-WP(C)/56509/2026	DR. OM GITA JAL	MADAN MOHAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
515	D-WP(C)/56512/2026	AJAY KUMAR NAYAK	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE TAHASILDAR, KEONJHAR		//	
516	D-WP(C)/56514/2026	PRATIVA MOHAPATRA	KAILASH CHANDRA KANUNGO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
517	D-WP(C)/56515/2026	BIJAY KUMAR MAHALIK	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		THE COLLECTOR, JAJPUR		//	
518	D-WP(C)/56516/2026	DHADESWAR SWAIN	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
519	D-WP(C)/56517/2026	RAGHABANANDA DALAL	JAGAJIBAN PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
520	D-WP(C)/56519/2026	RAJESWARI SENAPATI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
521	D-WP(C)/56520/2026	KALIKA RAY	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/56521/2026	MAMATAMAYEE PATTANAYAK	SHAKTI PRASAD PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
523	D-WP(C)/56522/2026	ABHIRAM GOCHHAYAT	GAJENDRANATH ROUT	/ /	
		VS	VS	()	
		ANITA NAYAK		//	
524	D-WP(C)/56523/2026	Y.KALI DAS	NIKUNJA KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
525	D-WP(C)/56526/2026	BRAHMANANDA DASH	ASHUTOS DASH	/ /	AOD20240000359C202600006
		VS	VS	()	
		SUPERINTENDENT CT AND GST CHOUDWAR RANGE		//	
526	D-WP(C)/56527/2026	PRAHALLAD PADHI	GOKULANANDA SAHU	/ /	
		VS	VS	()	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
527	D-WP(C)/56528/2026	JAGANNATH PRASAD DHAL	SUSANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		DIRECTOR, MINOR MINERALS UNDER THE DEPARTMENT OF STEEL AND MINES, GOVT.OF ODISHA, BHUBANESWAR		//	
528	D-WP(C)/56529/2026	SUBHASHREE BEHERA	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
529	D-WP(C)/56530/2026	DHIRENDRA SAHOO	NALINI KANTA DASH	/ /	
		VS	VS	()	
		CHIEF MANAGER AND AUTHORISED OFFICER, BANK OF INDIA, BBSR SME BRANCH		//	
530	D-WP(C)/56531/2026	SUDIPTA MOHANTY	PRASANTA KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
531	D-WP(C)/56532/2026	NARAHARI MALLICK	ABINASH ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
532	D-WP(C)/56534/2026	KHURSIDA KHATOON	HIMANSHU BHUSAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
533	D-WP(C)/56535/2026	SUCHISMITA SATAPATHY	PRASANTA KUMAR JENA	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-WP(C)/56536/2026	MAHAVIR FLY ASH BRICKS, CUTTACK	SONALI PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-WP(C)/56537/2026	HRUSHIKESH TRIPATHY	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE BANK OF INDIA, REGIONAL OFFICE, BHUBANESWAR		//	
536	D-WP(C)/56538/2026	KRUSHNA CHANDRA UDAYAVANU	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
537	D-WP(C)/56539/2026	GIRISH CHHABRA	SIDDHARTH PRASAD MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WP(C)/56540/2026	LEENA KAR	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		EAST COAST RAILWAY, BHUBANESWAR		//	
539	D-WP(C)/56542/2026	BHARATI MOHAPATRA	BIBEKANANDA MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-WP(C)/56543/2026	P.JAYADEV PATRO	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-WP(C)/56545/2026	KANHU CHARAN SINGH	PRONOY MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-WP(C)/56546/2026	PRAFULLA KUMAR NAYAK	PRAMOD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-WP(C)/56547/2026	M/S.ICICI LOBARD GENERAL INSURANCE CO. LTD.,CUTTACK	ANUPAM KUMAR DASH	/ /	
		VS	VS	()	
		ASHAPURNA MISHRA		//	
544	D-WP(C)/56548/2026	SHUSANTA KUMAR SAHU	SUDEEPTA KUMAR SINGH	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
545	D-WP(C)/56549/2026	M/S.SAHEJ TOWERS PVT.LTD.,PURI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	
546	D-WP(C)/56550/2026	GOLAKH CHANDRA NAYAK	PRAMOD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
547	D-WP(C)/56551/2026	M/S.SAHEJ TOWERS PVT.LTD.,PURI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	
548	D-WP(C)/56552/2026	ANANTA KUMAR NAYAK	PRAMOD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
549	D-WP(C)/56553/2026	UTTAM KUMAR ACHARYA	AMIYA KUMAR MISHRA - 2	/ /	
		VS	VS	()	
		ODISHA CONSTRUCTION CORPORATION LTD., BHUBANESWAR		//	
550	D-WP(C)/56554/2026	M/S.SAHEJ TOWERS PVT.LTD.,PURI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	
551	D-WP(C)/56556/2026	M/S.SAHEJ TOWERS PVT.LTD.,PURI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	
552	D-WP(C)/56557/2026	UNION OF INDIA	ASUTOSH MOHANTY	/ /	
		VS	VS	()	
		BHAKTIMAYEE TRIPATHY		//	
553	D-WP(C)/56558/2026	MOHAN BARIHA	BHOJARAJ SETH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
554	D-WP(C)/56559/2026	ODISHA COLD STORAGE ASSOCIATION (OCSA) KHORDHA	CHITARANJAN ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
555	D-WP(C)/56560/2026	M/S.SAHEJ TOWERS PVT.LTD.,PURI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		TAHASILDAR, BHUBANESWAR		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-WP(C)/56561/2026	SITAKANTA TRIPATHY	MAHITOSH SINHA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
557	D-WP(C)/56562/2026	BINODINI ROUT	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
558	D-WP(C)/56563/2026	RAJENDRA SINGH	GYANESWAR SATPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
559	D-WP(C)/56564/2026	PRIYABRATA PATTANAIK	ANAM CHARAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
560	D-WP(C)/56566/2026	JAGANNATH BEHERA	ASHOK KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
561	D-WP(C)/56567/2026	SWARNAPRAVA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
562	D-WP(C)/56569/2026	KAMALESH BISWAL	NIRMAL KISHORE RATH	/ /	
		VS	VS	()	
		LIZALIN MOHANTY		//	
563	D-WP(C)/56570/2026	BAURIA PRADHAN	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
564	D-WP(C)/56571/2026	JYOTINDRA SINGH DEO	JYOTIRMAY GUPTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
565	D-WP(C)/56572/2026	BAILOCHAN SEKHAR DEO	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
566	D-WP(C)/56573/2026	DHIRENDRA ADJUAD	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
567	D-WP(C)/56574/2026	TRILOCHAN TRIPATHY	DWARIKA PRASAD MOHANTY	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		TAHASILDAR, BALASORE		//	
568	D-WP(C)/56576/2026	GARUDA NAYAK	ASHIT KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-WP(C)/56577/2026	BIBHUDUTT PATEL	TUNA SAHU	/ /	
		VS	VS	()	
		IDBI BANK LTD.,BHUBANESWAR		//	
570	D-WP(C)/56579/2026	PINKU NAYAK	ASHIT KUMAR DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-WP(C)/56581/2026	JAGADISH CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-WP(C)/56584/2026	PABITRA MOHAN NAYAK	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-WP(C)/56586/2026	RABINDRA BEHERA	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-WP(C)/56588/2026	SINGRAY MAJHI	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-WP(C)/56589/2026	SANTOSH KUMAR SUBUDHI	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-WP(C)/56590/2026	BHAGYABATI ROUT	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-WP(C)/56592/2026	BARADA PRASAD PATTANAYAK	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-WP(C)/56593/2026	DEBASIS PARIDA	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
579	D-WP(C)/56594/2026	SANTOSH KUMAR GUPTA	ADHIRAJ MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
580	D-WP(C)/56595/2026	SASIKALA SINGH	JYOTI PATNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
581	D-WP(C)/56597/2026	SWAGATIKA MISHRA	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
582	D-WP(C)/56598/2026	NARESH CHANDRA BEHERA	MINATI BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
583	D-WP(C)/56599/2026	CHANDRA SEKHAR SAHU	SANTOSH KUMAR MAHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
584	D-WP(C)/56600/2026	TIKINA TRIPATHY	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
585	D-WP(C)/56601/2026	DEBASMITA KAR	SIDHARTHA SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
586	D-WP(C)/56603/2026	DR.BISWAJIT PRADHAN	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
587	D-WP(C)/56604/2026	JAGATESWAR NAYAK	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
588	D-WP(C)/56605/2026	SEBATI BISWAL	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
589	D-WP(C)/56606/2026	SANKAR PARAMANIK	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-WP(C)/56608/2026	BENUDHAR SAHOO	SALYADU ANIL KUMAR DORA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
591	D-WP(C)/56609/2026	SILARANI BEHERA	SRIKAR KUMAR RATH	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
592	D-WP(C)/56610/2026	TRILOCHAN SAHU	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
593	D-WP(C)/56611/2026	PRATAP KUMAR DAS@PRATAP KUMAR DASH	KOUSIK ANANDA GURU	/ /	
		VS	VS	()	
		TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD, GANJAM		//	
594	D-WP(C)/56612/2026	MANORANJAN KHAMARI	JIBAN RANJAN DASH	/ /	
		VS	VS	()	
		COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK		//	
595	D-WP(C)/56614/2026	AKSHAYA KUMAR BEHERA	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
596	D-WP(C)/56616/2026	MASCOT UPGRADE SKILL AND KNOWLEDGE PRIVA[illegible]	[illegible]	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
597	D-WP(C)/56618/2026	BIKRAM ROUT	NIRANJAN LENKA	/ /	
		VS	VS	()	
		COLLECTOR, DHENKANAL		//	
598	D-WP(C)/56619/2026	SANJEEV KUMAR PRADHAN	SURYASNATA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
599	D-WP(C)/56621/2026	RABI KUMAR SAHU	RAMESH AGARWAL	/ /	
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
600	D-WP(C)/56623/2026	MANGULI NAYAK	SURYASNATA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
601	D-WP(C)/56626/2026	MALATI MOHANTA	NIRANJAN LENKA	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-WP(C)/56627/2026	HARAGOURI SHG GRIOUP, MAYURBHANJ	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-WP(C)/56630/2026	KRUSHNA CHANDRA BEHERA	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-WP(C)/56631/2026	MANJUSHREE NAYAK	NIRANJAN LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-WP(C)/56633/2026	RABINDRA BARIK	RAJKISHORE SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-WP(C)/56637/2026	RINA HARIJAN	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		COLLECTOR, NABARANGAPUR		//	
607	D-WP(C)/56638/2026	SANJAY KARNA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-WPCRL/36263/2026	SURENDRA BEHERA	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600172
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/36006/2026	GOBINDA SUNA	BISWAJIT MOHAPATRA	NAWAPARA /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/36008/2026	PRADIP NANDI	ALOK KUMAR MOHAPATRA	PURIGHAT /410 /2026	AOR20220001711C202600077
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/36009/2026	BANGURU @ SRIKANTA BEHERA	KHUSBU PANIGRAHI	RUPSA /166 /2026	AOR20220002787C202600158
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/36012/2026	PRASANTA KUMAR DAS	SWARAJ PATEL	SUNDARGARH SADAR /464 /2025	AOR20220000246C202600066
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
613	D-ABLAPL/36017/2026	BABULI @ SRIPUNJAYA @ SIPUNJAYA ROUT	PITAMBAR JENA	NARASINGHPUR /100 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
614	D-ABLAPL/36018/2026	KHILESH KUMURA	UMA SHANKAR PATEL	BHASMA /435 /2026	AOR20220000263C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
615	D-ABLAPL/36019/2026	KHIROD KUMAR BEHERA	UMA CHARAN MISHRA	NILGIRI /509 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
616	D-ABLAPL/36021/2026	SRITTAM JENA @ BANA JENA	RAJENDRA NARAYAN ROUT	SABARANG /132 /2026	AOR20220001558C202600232
		VS	VS	()	
		STATE OF ODISHA		//	
617	D-ABLAPL/36024/2026	DILLIP KUMAR SATAPATHY	RAJESH KUMAR SAHOO	NAYAGARH /398 /2026	AOR20220004216C202600014
		VS	VS	()	
		STATE OF ODISHA		//	
618	D-ABLAPL/36025/2026	SANTANU KUMAR PRADHAN @ SANTANU PRADHAN	DURGA PRASANNA MISHRA	BARANGA /516 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
619	D-ABLAPL/36031/2026	BHARAT KUMAR ROUT	PRIYA RANJAN SINGH	MOTANGA /435 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
620	D-ABLAPL/36034/2026	RANJIT PRADHAN	MAHES DAS	G.UDAYAGIRI /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
621	D-ABLAPL/36036/2026	GOUTAM GARADA	RAJIB LOCHAN PATTNAIK	KAKIRIGUMMA /96 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
622	D-ABLAPL/36044/2026	ATASI MOHANTY	PRASANTA KUMAR NANDA	BADAGODA P.S. /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
623	D-ABLAPL/36045/2026	KARUNAKAR MALLIK	SUSANTA KUMAR SAHU	BARANGA /552 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/36047/2026	PADMABATI BEHERA	SARADA PRASANNA SARANGI	SAMBALPUR VIGILANCE /22 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
625	D-ABLAPL/36048/2026	PRAHALAD MUDULI	ARJUNA CHARANA BEHERA	SORO /829 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
626	D-ABLAPL/36049/2026	SOHAN DALABEHERA	SARADA PRASANNA SARANGI	SAMBALPUR VIGILANCE /22 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
627	D-ABLAPL/36051/2026	BANAMALI SAHOO	SUDEEP KUMAR SARANGI	/ /	AOD20260000163C202600112
		VS	VS	()	
		STATE OF ODISHA		//	
628	D-ABLAPL/36053/2026	SWADESH DAS @TUTU	SUDEEP KUMAR SARANGI	RAGHUNATHPUR /224 /2026	AOD20260000163C202600113
		VS	VS	()	
		STATE OF ODISHA		//	
629	D-ABLAPL/36054/2026	RAJKISHOR SWAIN @LIPU	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /341 /2024	AOD20260000401C202600058
		VS	VS	()	
		STATE OF ODISHA		//	
630	D-ABLAPL/36056/2026	BHIMASEN PRADHAN	ASHOK KUMAR PRADHAN	JAGANNATHA PRASAD /446 /2026	AOR20220001590C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
631	D-ABLAPL/36057/2026	KARTIK ROUT @ MADHU SWAIN	ARIJEET MISHRA	GONDIA /477 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
632	D-ABLAPL/36059/2026	SK. AYAJ ALLI	DURGADATTA MOHAPATRA	KAKATAPUR /367 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
633	D-ABLAPL/36060/2026	DIPTI RANJAN SITHI @ DIPTI RANJAN SETHI @ CHASALA	SANJAT MISHRA	BRAHMAGIRI /368 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
634	D-ABLAPL/36066/2026	RAJKISHOR BEHERA @ RAJKISHORE BEHEA	AMITAV TRIPATHY	ITAMATI /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
635	D-ABLAPL/36067/2026	PRAMOD KUMAR BALA	SARAT CHANDRA MEKAP	GOCHHAPADA /85 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/36068/2026	GOKULANANDA BISWAL	SATYA RANJAN MOHAPATRA	BHADRAK RURAL /757 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/36070/2026	KANHU PRADHAN	RAMDAS ACHARY	BALIAPANDA /281 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/36071/2026	DEEPAK KUMAR SAHOO @ DIPAK SAHU @ GEDA	RAMDAS ACHARY	BASELI SAHI PS /359 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/36072/2026	KRUSHNA CHANDRA MAHANTA	SOUBHAGYA KUMAR DASH	GHASIPURA /424 /2026	AOR20220001631C202600370
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/36073/2026	GANGA PALAKA	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600369
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/36075/2026	SANATAN PATRA	SOUBHAGYA KUMAR DASH	GHASIPURA /20 /2017	AOR20220001631C202600368
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/36087/2026	DR.NIRANJAN SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/36090/2026	ABINASH MAHAPATRO	BYOMAKESH TRIPATHY	BHARATPUR PS /697 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/36092/2026	GOURI BARIK	PRASANTA KUMAR SAHOO	PIRAHAT P.S /262 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/36093/2026	KANCHAN LATA SAHOO	BISWARANJAN DALAI	NISCHINTAKOILI /412 /2026	AOR20220003722C202600228
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/36096/2026	KANTI PATRA @ MOHAPATRO	BYOMAKESH TRIPATHY	BHARATPUR PS /697 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
647	D-ABLAPL/36098/2026	PADMA DALEI	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
648	D-ABLAPL/36100/2026	NARAYAN NAYAK	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
649	D-ABLAPL/36101/2026	ALEKHA @ CHITTARANJAN MOHARANA	PRAFULLA KUMAR JENA	MANGALA BAG /441 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
650	D-ABLAPL/36102/2026	RAMA MAJHI	SOURAV DAS	MUDANPUR RAMPUR /83 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
651	D-ABLAPL/36109/2026	JOSEPH KUMAR SWAIN @ JOSEPH SWAIN	SIDHARTHA MISHRA	RAGHUNATHPUR /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
652	D-ABLAPL/36113/2026	MITHUN KUMAR SAHOO	DEBASIS SAHOO	ANANDAPUR /132 /2026	AOR20220003390C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
653	D-ABLAPL/36116/2026	PRADYUMNA KUMAR LENKA	BISWARANJAN DALAI	/ /	AOR20220003722C202600229
		VS	VS	()	
		STATE OF ODISHA		//	
654	D-ABLAPL/36117/2026	TAPAN KUMAR BEHERA	SANJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
655	D-ABLAPL/36118/2026	SANTOSH GUPTA	DIBYA PRAKASH MISHRA	BIRMAHARAJPUR /259 /2026	AOR20220002454C202600167
		VS	VS	()	
		STATE OF ODISHA		//	
656	D-ABLAPL/36119/2026	SOMANATH BEHERA	SUSHANTA KUMAR JOSHI	TITILAGARH /339 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
657	D-ABLAPL/36120/2026	BEDABARA BHOI	JNYANANANDA PANDA	MUDANPUR RAMPUR /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
658	D-ABLAPL/36122/2026	RITESH KUMAR GURU @ GUGUL	JUGALA KISHORE PANDA	DUNGURIPALI /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
659	D-ABLAPL/36127/2026	JEET @ JIJIDIYA @ JIDIJYA NAYAK	JUGALA KISHORE PANDA	GOPALPUR /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
660	D-ABLAPL/36131/2026	SUBHASIS SARANGI	PRADEEP KUMAR MOHANTY	AIR FIELD P.S. /387 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
661	D-ABLAPL/36136/2026	RUSHABHA @ RUSHABA KHAMARI	BIKASH KARNA	KANTAMAL /97 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
662	D-ABLAPL/36141/2026	KAPAL BULU	JUGALA KISHORE PANDA	BERHAMPUR SADAR /445 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
663	D-ABLAPL/36142/2026	BRAJA RANA @ BARUNA RANA	BIKASH KARNA	GHANTAPADA /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
664	D-ABLAPL/36145/2026	PRATIK KUMAR GIRI	SURYAKANTA DASH	INFOCITY PS /1077 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
665	D-ABLAPL/36150/2026	DIJABAR ALIAS DWIJABARA DAS	RAJIB BIHARI DAS	/ /	AOR20260000082C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
666	D-ABLAPL/36151/2026	LOKANATH MAHAPATRA @ TULU MOHAPATRA	JYOTIRMAYA SAHOO	BEGUNIA P.S. /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
667	D-ABLAPL/36152/2026	BISWANATH SWAIN	DEBENDRA NARAYAN PATTANAIK	JANKIA P.S. /412 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
668	D-ABLAPL/36153/2026	N. SANTOSH PATRA	JYOTIRMAYA SAHOO	KHALLIKOTE /882 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
669	D-ABLAPL/36160/2026	KISHOR CHANDRA SATAPATHY	HEMANTA KUMAR MUND	/ /0	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ENFORCEMENT DIRECTORATE, BBSR ZONAL OFFICE		//	
670	D-ABLAPL/36163/2026	NIMAI CHARAN MAITY	PRAMOD KUMAR JENA	SINGLA /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/36168/2026	SANYASI CHARAN DAS	AMULYA RATNA PANDA	JALESWAR /688 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/36171/2026	BHAGIRATHI BISOI	AMULYA RATNA PANDA	BADABAZAR /697 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/36172/2026	SITAKANTA SAHANI	SATYABRATA DASH	PARADEEP LOCK /280 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/36175/2026	CHINMAYA BARADA	BHABANI SHANKAR DASPARIDA	HARABHANGA /118 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/36179/2026	LOCHAN SAHU	TARA PRASAD MOHAPATRA	MUDANPUR RAMPUR /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/36180/2026	CHANDRA KANTA PATRA	SAKTI PRASAD DAS	BALIPATNA /544 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/36181/2026	RAJENDRA JENA	AMULYA RATNA PANDA	ALAKUNDA /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/36183/2026	GOURI SHANKAR THANAPATI	TARA PRASAD MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/36184/2026	MADANA MANDI @ MADAN MANDI	AMULYA RATNA PANDA	MACHHKUND /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/36187/2026	BIRANCHINARAYAN ROUT @ MAGUNI ROUT @ MAGA	PRAFULLA KUMAR NAYAK	BALIANTA P.S. /514 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
681	D-ABLAPL/36188/2026	RANGABLLABA ROUT	BISWANATH BEHERA	RAMACHANDRAPUR /323 /2026	AOR20220003680C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
682	D-ABLAPL/36190/2026	NILAKANTHA MOHAPATRA @MAHAPATRA	JAYADEBA BEHERA	NACHUNI /206 /2025	AOD20240000366C202600189
		VS	VS	()	
		STATE OF ODISHA		//	
683	D-ABLAPL/36191/2026	BIBEK DUTIACHAND	DIBYA JYOTI SAHOO	JHARSUGUDA SADAR /418 /2026	AOD20240000587C202600230
		VS	VS	()	
		STATE OF ODISHA		//	
684	D-ABLAPL/36195/2026	LAMBODAR PANDA	AMULYA RATNA PANDA	SAHADEV KHUNTA /358 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
685	D-ABLAPL/36201/2026	KASHINATH PANDA	JAYAKRISHNA MOHAPATRA	BANSADA /356 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
686	D-ABLAPL/36210/2026	SANJIP ACHARYA @ SANDEEP ACHARYA	SMRUTI RANJAN ROUT	MAHANGA /435 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
687	D-ABLAPL/36212/2026	SANTOSH BEHERA	AMAR MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
688	D-ABLAPL/36213/2026	DHANANJAY LENKA @ DHANANJAYA LENKA	ROHIT KUMAR NAYAK	TANGI /629 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
689	D-ABLAPL/36214/2026	BADRINARAYAN BISWAL	BRUNDABAN ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
690	D-ABLAPL/36220/2026	RATHA SAHU	SIDDHARTH GOUTAM DAS	BELPARA /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
691	D-ABLAPL/36223/2026	RITESH JENA	SIDDHARTH GOUTAM DAS	AIRPORT /426 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
692	D-ABLAPL/36225/2026	SAURIN BHATT @ SAURIN G. BHATT	ALOK KUMAR MOHAPATRA	MAHILA P.S. BUXIBAZAR /78 /2023	AOR20220001711C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
693	D-ABLAPL/36226/2026	SK. SEMSUL KADRI	KULDEEP MOHANTY	BAISINGA /571 /2026	AOD20240000012C202600367
		VS	VS	()	
		STATE OF ODISHA		//	
694	D-ABLAPL/36228/2026	BALARAM KANUNGO	PARTHA SARATHI DAS	BAMBARI /275 /2026	AOD20240000364C202600273
		VS	VS	()	
		STATE OF ODISHA		//	
695	D-ABLAPL/36229/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	TELKOI /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
696	D-ABLAPL/36230/2026	AJAYA SETHI	SIDDHARTH GOUTAM DAS	SAHID NAGAR P.S. /595 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
697	D-ABLAPL/36231/2026	ANAND HORO	AMIT PATTNAIK	K.BALANG /243 /2026	AOD20220004423C202600047
		VS	VS	()	
		STATE OF ODISHA		//	
698	D-ABLAPL/36232/2026	GYANENDRA PRADHAN	KULDEEP MOHANTY	ANGUL TOWN /1055 /2026	AOD20240000012C202600365
		VS	VS	()	
		STATE OF ODISHA		//	
699	D-ABLAPL/36233/2026	KARESH KUMAR KHOSLA @ KASLA	SANGRAM KESHARI ROUT	LAXMIPUR /178 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
700	D-ABLAPL/36236/2026	DEBASISH DEHURY @DEBASHISH DEHURI	KULDEEP MOHANTY	ANGUL SADAR PS /1024 /2026	AOD20240000012C202600364
		VS	VS	()	
		STATE OF ODISHA		//	
701	D-ABLAPL/36238/2026	BASANTI DAS	KULDEEP MOHANTY	/ /	AOD20240000012C202600366
		VS	VS	()	
		STATE OF ODISHA		//	
702	D-ABLAPL/36239/2026	KABITA SETHI	SATYA NARAYAN MISHRA 4	DHUSURI /499 /2026	AOR20220001615C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
703	D-ABLAPL/36241/2026	LAXMIDHAR NAYAK ALIAS LAKSMIDHAR NAYAK	SATYA NARAYAN MISHRA	/ /	AOR20220001615C202600175

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/36242/2026	MIHIR RANJAN SAMAL	ASIT KUMAR JENA	BARI RAMCHANDRAPUR /362 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/36245/2026	SEK ADIL @ SK. ADIL	SANDEEP RAJ PANDA	HARICHANDANPUR /145 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/36246/2026	BALIKI PATNIA	SANGRAM KESHARI ROUT	JEYPORE MAHILA /154 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/36250/2026	S.K.IRFAN	ASIT KUMAR JENA	BRAMHA BARADA /199 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/36260/2026	DURGA MADHAB MOHANTY @ PRADIPTA KUMAR MOHANTY	ASHOK KUMAR SWAIN (1)	DASPALLA /296 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/36261/2026	ASHIS NAIK	MANOJ KUMAR PANDA	ANGUL SADAR PS /649 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/36262/2026	JAYANTA SETH	BHOJARAJ SETH	PATNAGARH /217 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/36265/2026	KHUMPA @ CHIRANJEEV @ CHIRANJIBI JENA	PRASANTA KUMAR BARIK	NANDIPADA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/36266/2026	CHAGULU MAHAKUD	PARTHA SARATHI DAS	/ /	AOD20240000364C202600275
		VS	VS	()	
		State Of Odisha		//	
713	D-ABLAPL/36280/2026	BHAGI DAS @ BHAGIRATHI DAS	BINAYA BHUSAN ROUTRAY	BHARATPUR PS /746 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/36283/2026	AISHA @ MANOJ KUMAR MALLIK	BINAYA BHUSAN ROUTRAY	BHARATPUR PS /675 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :25/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
715	D-ABLAPL/36286/2026	KUBERA PRADHAN	SAROJA KANTA SAMAL	KUNDHEIGOLA /418 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
716	D-ABLAPL/36288/2026	BHAGI DAS @ BHAGIRATHI DAS	BINAYA BHUSAN ROUTRAY	BHARATPUR PS /745 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
717	D-ABLAPL/36290/2026	MANAS ROUT	RAKESH BEHERA	PARJANG /566 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
718	D-ABLAPL/36291/2026	BABULA MALLIK	RANJAN KUMAR NAYAK	KHALLIKOTE /863 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
719	D-ABLAPL/36293/2026	SANTOSH KUMAR BEHERA	UPASIKA SAMANTARAY	MANGALA BAG /486 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
720	D-ABLAPL/36295/2026	PITAMBARA SABAR @ TURU SABAR	DILLIP KUMAR MOHANTY	KALAMPUR /169 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
721	D-ABLAPL/36298/2026	PRATAP CHANDRA GIRI	PRAVASH CHANDRA JENA	JALESWAR /694 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
722	D-ABLAPL/36300/2026	BALVEER SINGH	RAKESH BEHERA	JAKHAPURA /162 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
723	D-ABLAPL/36301/2026	TAPAS KUMAR DAS @ TAPAS DAS	PRAVASH CHANDRA JENA	JALESWAR /700 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
724	D-ABLAPL/36302/2026	GOPINATH MAHANTA	ARYA TRIPATHY	/ /	AOD20220004423C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
725	D-ABLAPL/36304/2026	MAHESWAR MANDAL	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :25/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/15905/2026 CRP/12/2026	DR. NIHAR RANJAN MOHAPATRA MP	LALITENDU MISHRA	90/2026
2	D-TRPCRL/36234/2026 TRPCRL/ /	SWATHI TULSYAN MP	KOUSIK ANANDA GURU	100/2026
3	D-MSA/10416/2026 MSA/21/2026	M/S. S.S. VERSATECH CONSUMMATORS PVT.LTD. MP	MR. U.B. BALIARSINGH (SR.ADV.) M/S PRANAYA SAHOO, ABHI	106/2026
4	D-CRLLP/36133/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	107/2026
5	D-CRLLP/36146/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	108/2026
6	D-JCRLA/1463/2025 JCRLA/10/2025	JOGI @ RABINDRA NAYAK MP	M/s Sasanka Sekhar Paikray , D. K. Raj,,B.K.Behera,A.Gouda	352/2026
7	D-TRP(C)/48574/2026 TRP(C)/333/2026	BHANUMATI RANA @ SENAPATI MP	KALPATARU MISHRA	424/2026
8	D-TRP(C)/56565/2026 TRP(C)/ /	PUSPALATA @ PUSPALATA DUARY MP	PRATAP CHANDRA MISHRA	425/2026
9	D-CRLMP/27686/2026 CRLMP/1453/2026	EMPREO ALLIED PVT.LTD MP	LALITENDU MISHRA	444/2026
10	D-RVWPET/34903/2026 RVWPET/171/2026	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, SENIOR PANEL COUNSEL	498/2026
11	D-RVWPET/56454/2026 RVWPET/ /	ZONAL MANAGER, UCO BANK, SAMBALPUR MP	BIBHUTI BHUSAN SWAIN	499/2026
12	D-RPFAM/56272/2026 RPFAM/ /	KRISHNA CHANDRA SETHI MP	MAHES DAS	512/2026
13	D-RPFAM/21167/2025 RPFAM/155/2025	LILI DAS MP	AKSHAYA KUMAR SAHOO	513/2026
14	D-RPFAM/46327/2026 RPFAM/272/2026	BHAGYALAXMI MOHANTY MP	BASUDEV PUJARI	514/2026
15	D-RPFAM/56460/2026 RPFAM/ /	GAUTAM KUMAR SAHOO MP	BIBHUTI BHUSAN PATTNAYAK	515/2026
16	D-RPFAM/342/2023 RPFAM/342/2023	DR. NALINI KANTA TRIPATHY MP	HIMANSHU SEKHAR MISHRA	516/2026
17	D-RPFAM/37102/2026 RPFAM/227/2026	AJIT ROUT MP	NIRANJAN LENKA	517/2026
18	D-RPFAM/56625/2026 RPFAM/ /	BASANTA KUMAR SAHOO MP	ASHOK KUMAR SWAIN	518/2026
19	D-MATA/56308/2026 MATA/ /	CHANDRAKANTA DAS MP	ARIJEET MISHRA	590/2026
20	D-MATA/56350/2026 MATA/ /	NAMITA JENA MP	BHAWANI SANKAR PANIGRAHI	591/2026
21	D-MATA/56496/2026 MATA/ /	SUBASH SAHA MP	SAILABALA JENA	592/2026
22	D-MATA/56496/2026 MATA/ /	SUBASH SAHA MP	SAILABALA JENA	593/2026
23	D-MATA/56496/2026 MATA/ /	SUBASH SAHA MP	SAILABALA JENA	594/2026
24	D-CONTC/53906/2026 CONTC/7848/2026	KANAKALATA BAHALI MP	M/S. AJAYA KUMAR TRIPATHY A.B.MALLICK	796/2026
25	D-CONTC/53483/2026 CONTC/ /	CHINMAYA PUROHIT MP	TAPAN MISHRA	797/2026
26	D-CONTC/5240/2025	ODYSSEY LEISURE PVT LTD	RANJAN KUMAR ROUT	

	CONTC/677/2025	MP		798/2026
27	D-CONTC/2525/2022	AKSHAY KUMAR MALIK	M/S MANMAYA KU. DASH,M/S SOUBHAGYA KU RATH, S SARANGI	
	CONTC/2525/2022	MP		799/2026
28	D-CONTC/33494/2026	SURESH CHANDRA SARANGI	SANTOSH KUMAR NANDA	
	CONTC/ /	MP		800/2026
29	D-BLAPL/32808/2026	SUMAN NANDA @ SUMAN KUMAR NANDA	DILLIP KUMAR PRADHAN	
	BLAPL/11423/2026	MP		871/2026
30	D-BLAPL/32099/2026	SANJEEB @ ROSHAN KROOF	DEBASNAN DAS	
	BLAPL/11180/2026	MP		872/2026
31	D-BLAPL/34229/2026	GOPAL DAS	RAKESH BEHERA	
	BLAPL/12126/2026	MP		873/2026
32	D-BLAPL/31341/2026	KRISHNARAJ JENA @ BAPUN JENA @ BAPANU	AMULYA RATNA PANDA	
	BLAPL/10898/2026	MP		874/2026
33	D-BLAPL/34309/2026	NITYA MAJHI	PRASHANTA KUMAR NAYAK	
	BLAPL/12209/2026	MP		875/2026
34	D-BLAPL/32895/2026	JITENDRA SAHA	GOPAL PRASAD LAL	
	BLAPL/11413/2026	MP		876/2026
35	D-BLAPL/6540/2023	RABINDRA KHILLO		
	BLAPL/6540/2023	MP		877/2026
36	D-BLAPL/34997/2026	SURESH KUMAR SAHOO @HAPPY	PRAMOD KUMAR BOHIDAR	
	BLAPL/12583/2026	MP		878/2026
37	D-BLAPL/24671/2026	KEDAR @ SALEEM KUMAR GUNTHA		
	BLAPL/8518/2026	MP		879/2026
38	D-BLAPL/14512/2026	NIRMALENDU KABI		
	BLAPL/4928/2026	MP		880/2026
39	D-BLAPL/31864/2026	ANANDA SAHU	AMITAV TRIPATHY	
	BLAPL/11134/2026	MP		881/2026
40	D-BLAPL/34240/2026	RAMA GURLA	SARAT KUMAR JENA	
	BLAPL/12152/2026	MP		882/2026
41	D-BLAPL/36106/2026	BALBIR SINGH MALHOTRA	SIDHARTHA MISHRA	
	BLAPL/ /	MP		883/2026
42	D-BLAPL/30027/2026	SIPUN BARIK		
	BLAPL/10345/2026	MP		884/2026
43	D-BLAPL/29496/2026	ABHAY KUMAR NATH		
	BLAPL/10112/2026	MP		885/2026
44	D-BLAPL/35625/2026	SURESH KUMAR DALABEHERA	SARADA PRASANNA SARANGI	
	BLAPL/12617/2026	MP		886/2026
45	D-BLAPL/34235/2026	CHUIN @ SANJAY DAS	MOHAMMED RIAZ	
	BLAPL/12388/2026	MP		887/2026
46	D-BLAPL/35727/2026	NEKKATI BHASKAR RAO @ BHASKAR RAO NEKKANTI	JANMEJAYA NAIK	
	BLAPL/12577/2026	MP		888/2026
47	D-BLAPL/27068/2026	JATIA @ SOMANATH ROUT	SUBIR PALIT (SR ADV.) SAPAN KUMAR PAL, AKHAND, SATYA RANJ	
	BLAPL/9380/2026	MP		889/2026
48	D-CRLREV/36035/2026	YUDHISTHIR PATEL @ JUDHISTIR PATEL @ GAUTI	AGASTI KANUNGO	
	CRLREV/ /	MP		1308/2026
49	D-CRLREV/36976/2024	DEBENDRA KUMAR PANDA	JAJATI KESHARI KHUNTIA,SASMITA GAJENDRA, GAYATRI BISOI, S.	
	CRLREV/712/2024	MP		1309/2026
50	D-CRLREV/36979/2024	DEBENDRA KUMAR PANDA	JAJATI KESHARI KHUNTIA	
	CRLREV/713/2024	MP		1310/2026
51	D-CRLREV/37728/2024	DEBENDRA KUMAR PANDA	JAJATI KESHARI KHUNTIA	
	CRLREV/739/2024	MP		1311/2026
52	D-CRLREV/24370/2026	DRUPADI PRADHANI	JNYANANANDA PANDA	
	CRLREV/ /	MP		1312/2026
53	D-CRLREV/36281/2026	HEMANTA KUMAR SAHU	BIBHUTI BHUSAN PATTNAYAK	
	CRLREV/ /	MP		1313/2026
54	D-CRLREV/36284/2026	DEEPAK@KUNU@BUTU MAHAPATRA	SUSAMA RANI SAHOO	
	CRLREV/ /	MP		1314/2026
55	D-CRLREV/36284/2026	DEEPAK@KUNU@BUTU MAHAPATRA	SUSAMA RANI SAHOO	
	CRLREV/ /	MP		1315/2026
56	D-FAO/627/2019	STATE OF ODISHA		
	FAO/627/2019	MP		1423/2026
57	D-FAO/56368/2026	DAMBARUDHAR SAHOO	MAHENDRA KUMAR SAHOO	
	FAO/ /	MP		1424/2026

58	D-FAO/52267/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO.	BINOY DASMOHAPATRA	
	FAO/ /	MP		1425/2026
59	D-FAO/52267/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO.	BINOY DASMOHAPATRA	
	FAO/ /	MP		1426/2026
60	D-FAO/56471/2026	LAXMIPRIYA MISHRA	MAHESWAR MOHANTY	
	FAO/ /	MP		1427/2026
61	D-FAO/56484/2026	BALADEV SWAIN	SUSHREE SANGITA PASAYAT	
	FAO/ /	MP		1428/2026
62	D-FAO/55389/2026	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.,	SUBRAMANIAM BALAJI	ROURKELA
	FAO/ /	MP		1429/2026
63	D-FAO/56525/2026	JUKTESWAR DAS	SANGRAM JENA	
	FAO/ /	MP		1430/2026
64	D-FAO/56533/2026	SUMANTA KUMAR SAHOO	SANGRAM JENA	
	FAO/ /	MP		1431/2026
65	D-RSA/48/2020	HRUSHIKESH BHOI	M/S.	
	RSA/48/2020	MP		1751/2026
66	D-RSA/31202/2026	JUGAL BEHERA	AJAYA KUMAR JENA	
	RSA/ /	MP		1752/2026
67	D-RSA/31202/2026	JUGAL BEHERA	AJAYA KUMAR JENA	
	RSA/ /	MP		1753/2026
68	D-RSA/56321/2026	TRITHABASI SETHA	MAHESWAR MOHANTY	
	RSA/ /	MP		1754/2026
69	D-RSA/42638/2026	ISHWAR PRASAD THAKUR	BUDHIRAM DAS	
	RSA/ /	MP		1755/2026
70	D-RSA/56541/2026	REKHA SONI	ABHAYA KUMAR SHARMA	
	RSA/ /	MP		1756/2026
71	D-RSA/26318/2026	SATYANARAYAN SAHU	ALEKHA CHANDRA MOHANTY	
	RSA/321/2026	MP		1757/2026
72	D-RSA/54493/2026	JAYA NARAYAN SAHU	SAMIR KUMAR MISHRA (SR.ADV.)	
	RSA/ /	MP		1758/2026
73	D-RSA/54493/2026	JAYA NARAYAN SAHU	SAMIR KUMAR MISHRA (SR.ADV.)	
	RSA/ /	MP		1759/2026
74	D-ABLAPL/29304/2026	ANNAPURNA GANTAYAT		
	ABLAPL/11968/2026	MP		2031/2026
75	D-ABLAPL/33971/2025	RAJKUMAR SWAIN		
	ABLAPL/13004/2025	MP		2032/2026
76	D-ABLAPL/13165/2020	DEV KISHORE NAYAK	MANGU NANDY	
	ABLAPL/13165/2020	MP		2033/2026
77	D-ABLAPL/7545/2025	SURESH KUMAR BARIK		
	ABLAPL/2797/2025	MP		2034/2026
78	D-ABLAPL/26795/2025	RAJENDRA KUMAR SETHI		
	ABLAPL/10470/2025	MP		2035/2026
79	D-ABLAPL/19499/2019	GOBINDA BEHERA		
	ABLAPL/19499/2019	MP		2036/2026
80	D-ABLAPL/31067/2026	BINAYA DHAL @ BIJAYA DHAL		
	ABLAPL/11718/2026	MP		2037/2026
81	D-ABLAPL/27949/2026	GUNU BEHERA @ SANTOSH BEHERA		
	ABLAPL/10915/2026	MP		2038/2026
82	D-ABLAPL/14274/2025	AKASH KUMAR DAS	AMULYA RATNA PANDA	
	ABLAPL/5645/2025	MP		2039/2026
83	D-ABLAPL/29135/2026	KUBERA DALAI		
	ABLAPL/11423/2026	MP		2040/2026
84	D-ABLAPL/34815/2026	BHOJARAJ PATRA		
	ABLAPL/13103/2026	MP		2041/2026
85	D-ABLAPL/25377/2026	BALARAM PARIDA		
	ABLAPL/10064/2026	MP		2042/2026
86	D-ABLAPL/29772/2026	SK. RAFIK @ SK. RAFFIK	PRIYA RANJAN SINGH	
	ABLAPL/11530/2026	MP		2043/2026
87	D-ABLAPL/13768/2025	SEK ADIL @ ADIL KHAN		
	ABLAPL/5485/2025	MP		2044/2026
88	D-ABLAPL/13772/2025	SEK ADIL @ ADIL KHAN		
	ABLAPL/5487/2025	MP		2045/2026
89	D-ABLAPL/28612/2026	SRIKANTA SWAIN	SUSANTA KUMAR TRIPATHY	

	ABLAPL/11127/2026	MP		2046/2026
90	D-ABLAPL/32693/2026	DEBABRAT NAYAK @ DEBA PARIDA		
	ABLAPL/12322/2026	MP		2047/2026
91	D-ABLAPL/12856/2023	SUBASHA PANI @ SUBASH		
	ABLAPL/12856/2023	MP		2048/2026
92	D-CMP/56234/2026	MULLA SAHU	AJAYA KUMAR NANDA	
	CMP/ /	MP		2338/2026
93	D-CMP/56246/2026	SUBHASHREE CONSTRUCTION AND TRANSPORT	DEBASIS MAHAPATRA	
	CMP/2067/2026	MP		2339/2026
94	D-CMP/20509/2025	NILAKANTHA HARICHANDAN	ANJAN KUMAR JENA,B.MOHANTY,P.JENA,J.DAS	
	CMP/790/2025	MP		2340/2026
95	D-CMP/49643/2024	SK.YUNUS	PRAFULLA KUMAR LENKA	
	CMP/1403/2024	MP		2341/2026
96	D-CMP/56424/2026	SARBESWAR SATPATHY	JITENDRA KUMAR MISHRA (2)	
	CMP/ /	MP		2342/2026
97	D-CMP/55963/2026	PRAFULLA KUMAR BEHERA	SRINIBASH SATAPATHY	
	CMP/ /	MP		2343/2026
98	D-CMP/1877/2016	KOUSALYA SAHU	M/S.HIMANSU SEKHAR MISHRA	
	CMP/1877/2016	MP		2344/2026
99	D-CMP/1877/2016	KOUSALYA SAHU	M/S.HIMANSU SEKHAR MISHRA	
	CMP/1877/2016	MP		2345/2026
100	D-CMP/1877/2016	KOUSALYA SAHU	M/S.HIMANSU SEKHAR MISHRA	
	CMP/1877/2016	MP		2346/2026
101	D-CMP/52782/2026	RAMAKANTA NAYAK	MADHUSUDAN SETHI	
	CMP/ /	MP		2347/2026
102	D-CMP/51973/2026	S. SUJIT KUMAR PRUSTY	MADHUSUDAN SETHI	
	CMP/ /	MP		2348/2026
103	D-CMP/56507/2026	RUDRAMANI MEHER	UPENDRA KUMAR SAMAL (SR. ADV.)	
	CMP/ /	MP		2349/2026
104	D-CMP/42414/2026	KAUSALYA PATRA	NIRANJAN LENKA	
	CMP/1566/2026	MP		2350/2026
105	D-CMP/56585/2026	KAMALJIT KAUR @ KAMAL SAHADEO	DEBASHIS NANDA	
	CMP/ /	MP		2351/2026
106	D-CMP/24308/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/961/2026	MP		2352/2026
107	D-CMP/24308/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/961/2026	MP		2353/2026
108	D-CMP/56602/2026	LAXMI NAG	GOKULANANDA SAHU	
	CMP/ /	MP		2354/2026
109	D-CMP/56607/2026	DEBIDUTTA SETHI	HARIPAD MOHANTY	
	CMP/ /	MP		2355/2026
110	D-CMP/56613/2026	ANJALI SAHU	JAGAJIBAN PRADHAN	
	CMP/ /	MP		2356/2026
111	D-CMP/56636/2026	BANAMALI JENA	DEBARAJ MOHANTY	
	CMP/ /	MP		2357/2026
112	D-MACA/56264/2026	GOKULANANDA SAHOO @ SESADEV SAHOO	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2601/2026
113	D-MACA/44029/2026	SNEHAPRAVA DIXIT	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2602/2026
114	D-MACA/56286/2026	SANJAYA SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2603/2026
115	D-MACA/36042/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR	M/S BIRANCHI NARAYAN RATH ,NIRANJAN BISWAL,) M/S IPSIT AUR	
	MACA/851/2024	MP		2604/2026
116	D-MACA/56314/2026	USHABATI SABAR	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2605/2026
117	D-MACA/56314/2026	USHABATI SABAR	RAMESH CHANDRA PRADHAN	
	MACA/ /	MP		2606/2026
118	D-MACA/56337/2026	THE LEGAL MANAGER (CLAIM HEAD), IFFCO TOKIO GENERAL INSU	PRASANTA KUMAR MAHALI RANCE CO. LTD., BHUBANESWAR	
	MACA/ /	MP		2607/2026
119	D-MACA/56365/2026	PADMALOCHAN NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		2608/2026
120	D-MACA/56374/2026	SRIPATI TARUN KUMAR	BISHNU BRATA SINGH	
	MACA/ /	MP		2609/2026

121	D-MACA/162/2015	BASANTA KU.PANDA		
	MACA/162/2015	MP		2610/2026
122	D-MACA/162/2015	BASANTA KU.PANDA		
	MACA/162/2015	MP		2611/2026
123	D-MACA/162/2015	BASANTA KU.PANDA		
	MACA/162/2015	MP		2612/2026
124	D-MACA/56495/2026	BHIMASEN BEHERA	SYED FAZLE AHMED	
	MACA/ /	MP		2613/2026
125	D-MACA/56495/2026	BHIMASEN BEHERA	SYED FAZLE AHMED	
	MACA/ /	MP		2614/2026
126	D-MACA/56524/2026	DIVISONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.,	BIJOY LAXMI PATRA, CUTTACK	
	MACA/ /	MP		2615/2026
127	D-MACA/56524/2026	DIVISONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.,	BIJOY LAXMI PATRA, CUTTACK	
	MACA/ /	MP		2616/2026
128	D-MACA/1397/2015	ORIENTAL INSURANCE CO.LTD.		
	MACA/1397/2015	MP		2617/2026
129	D-MACA/49690/2026	P. BISWANATH PATRA	RAJA LALIT MOHAN	
	MACA/ /	MP		2618/2026
130	D-MACA/56620/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,	SANTOSH MOHANTY, SAMBALPUR	
	MACA/ /	MP		2619/2026
131	D-MACA/56620/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.,	SANTOSH MOHANTY, SAMBALPUR	
	MACA/ /	MP		2620/2026
132	D-MACA/56628/2026	REGIONAL MANAGER, THE ORIENTAL INSURANCE CO.LTD.,	SUDHANSU KHAN, BHUBANESWAR	
	MACA/ /	MP		2621/2026
133	D-MACA/56632/2026	THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR	ABANI SWAIN	
	MACA/ /	MP		2622/2026
134	D-MACA/56635/2026	MANAGER (LEGAL CLAIMS), IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBSR	RUDRA NARAYAN BHUTIA	
	MACA/ /	MP		2623/2026
135	D-MACA/56639/2026	UNIVERSAL SAMPO GENERAL INSURANCE CO. LTD., MUMBAI	ASHA LATA KHAMBAI	
	MACA/ /	MP		2624/2026
136	D-CRLA/166/2023	LIPU@SUSHIL BEHERA	SATYABRATA MOHANTY (1)	
	CRLA/166/2023	MP		2877/2026
137	D-CRLA/305/2025	KALIA NAIK	PRADEEP KUMAR DAS	
	CRLA/94/2025	MP		2878/2026
138	D-CRLA/295/2017	DASARATHI KISHAN	M/S.ABHAYA KUMAR PARIDA	
	CRLA/295/2017	MP		2879/2026
139	D-CRLA/1081/2025	RUDRA NARAYAN BHUTIA	SAUBHAGYA KETAN NAYAK	
	CRLA/87/2025	MP		2880/2026
140	D-CRLA/5496/2026	JAGAT HARIJAN	PRANAY KUMAR MAHARAJ	
	CRLA/220/2026	MP		2881/2026
141	D-CRLA/36082/2026	GENDU @ PRIYABRATA ROUT	MANAS KUMAR CHAND	
	CRLA/ /	MP		2882/2026
142	D-CRLA/36082/2026	GENDU @ PRIYABRATA ROUT	MANAS KUMAR CHAND	
	CRLA/ /	MP		2883/2026
143	D-CRLA/36097/2026	LAXMIDHAR MALIK	ARUN KUMAR BEHERA	
	CRLA/ /	MP		2884/2026
144	D-CRLA/21232/2025	BIJAYA KUMAR SAMAL@BIJU@BIJAY SAMAL	BIDESHI KUMAR GHADEI	
	CRLA/859/2025	MP		2885/2026
145	D-CRLA/28122/2025	SISIR KUMAR BEHERA	BYOMOKESH SAHOO, MR. HIMANSHU SEKHAR MISHRA, R. DASH	
	CRLA/1068/2025	MP		2886/2026
146	D-CRLA/25471/2025	KUNU@DUSMANTA JENA	RAMESH CHANDRA OJHA, BIKRAM CHANDRA GHADEI	
	CRLA/1022/2025	MP		2887/2026
147	D-CRLA/36177/2026	SUBASH MAHAKUD	ANIRUDHA DAS	
	CRLA/ /	MP		2888/2026
148	D-CRLA/36177/2026	SUBASH MAHAKUD	ANIRUDHA DAS	
	CRLA/ /	MP		2889/2026
149	D-CRLA/36177/2026	SUBASH MAHAKUD	ANIRUDHA DAS	
	CRLA/ /	MP		2890/2026
150	D-CRLA/36200/2026	RAJENDRA BADAMUNDU	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2891/2026
151	D-CRLA/36200/2026	RAJENDRA BADAMUNDU	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2892/2026
152	D-CRLA/36211/2026	DEBU @ DEBA PRASAD MALLIK @ MALIK	BIKRAM CHANDRA GHADEI	

	CRLA/ /	MP		2893/2026
153	D-CRLA/36211/2026	DEBU @ DEBA PRASAD MALLIK @ MALIK	BIKRAM CHANDRA GHADEI	
	CRLA/ /	MP		2894/2026
154	D-CRLA/36211/2026	DEBU @ DEBA PRASAD MALLIK @ MALIK	BIKRAM CHANDRA GHADEI	
	CRLA/ /	MP		2895/2026
155	D-CRLA/27667/2026	TOPHAN KUMAR SAHU	BISWAJIT TRIPATHY	
	CRLA/ /	MP		2896/2026
156	D-CRLA/36257/2026	ASHOK TANDI	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2897/2026
157	D-CRLA/36257/2026	ASHOK TANDI	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2898/2026
158	D-CRLA/1260/2023	SRIDHAR BISHOI	BEDA PRAKASH PANDA	
	CRLA/1260/2023	MP		2899/2026
159	D-CRLA/36147/2026	ALOK BARAI	ALOK KUMAR PANDA	
	CRLA/ /	MP		2900/2026
160	D-CRLMC/36028/2026	LITAN DAS	PARSURAM PANDA	
	CRLMC/ /	MP		3299/2026
161	D-CRLMC/36029/2026	SUBASH CHANDRA DAS	DEBIDUTTA MOHAPATRA	
	CRLMC/ /	MP		3300/2026
162	D-CRLMC/29678/2026	MANIGAMU JANARDAN RAO	PABITRA KUMAR DUTTA	
	CRLMC/3597/2026	MP		3301/2026
163	D-CRLMC/33096/2026	NANDIGAM HEMALATA	PABITRA KUMAR DUTTA	
	CRLMC/4046/2026	MP		3302/2026
164	D-CRLMC/33096/2026	NANDIGAM HEMALATA	PABITRA KUMAR DUTTA	
	CRLMC/4046/2026	MP		3303/2026
165	D-CRLMC/36065/2026	MAHAMMED SAFIQUE @ MOHAMMAD SHAFIQ	DEVASHIS PANDA	
	CRLMC/4374/2026	MP		3304/2026
166	D-CRLMC/36083/2026	SARAT MOHANTY @ SARAT KUMAR MOHANTY	DEEPRAJ SAHOO	
	CRLMC/ /	MP		3305/2026
167	D-CRLMC/36099/2026	SABYASACHI PANDA	RAMDAS ACHARY	
	CRLMC/ /	MP		3306/2026
168	D-CRLMC/36104/2026	PRABHUDATTA PATNAIK	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		3307/2026
169	D-CRLMC/36103/2026	DUSDMANTA MUDULI @ DUSMANTA KUMAR MUDULI	SARVESHREE MOHANTY	
	CRLMC/ /	MP		3308/2026
170	D-CRLMC/36065/2026	MAHAMMED SAFIQUE @ MOHAMMAD SHAFIQ	DEVASHIS PANDA	
	CRLMC/4374/2026	MP		3309/2026
171	D-CRLMC/36135/2026	SOMYA SANTOSH PANDA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3310/2026
172	D-CRLMC/36169/2026	DEBI PRASAD DASH	ABHASH GARNAIK	
	CRLMC/ /	MP		3311/2026
173	D-CRLMC/36192/2026	SUMATI PRADHAN	ANIRUDHA DAS	
	CRLMC/ /	MP		3312/2026
174	D-CRLMC/36046/2026	GANGADHAR SAHU	BASUDEV PUJARI	
	CRLMC/ /	MP		3313/2026
175	D-CRLMC/36221/2026	PRAKASH KUMAR SAHU	AJAYA KUMAR NAYAK	
	CRLMC/ /	MP		3314/2026
176	D-CRLMC/36126/2026	BABULI PRADHAN	BISWARANJAN DALAI	
	CRLMC/ /	MP		3315/2026
177	D-CRLMC/27361/2026	TRUPTI RANJAN BEHERA	NIRANJAN LENKA	
	CRLMC/3301/2026	MP		3316/2026
178	D-CRLMC/37715/2025	SK. INZAMUL @ SK. INZAMUL HAQK		
	CRLMC/5189/2025	MP		3317/2026
179	D-CRLMC/36235/2026	PUSPANJALI SWAIN	SAMVIT MOHANTY	
	CRLMC/ /	MP		3318/2026
180	D-CRLMC/36259/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	
	CRLMC/ /	MP		3319/2026
181	D-CRLMC/36267/2026	VARALAKSHMI @ VARALAKSHMI TALURI	AMULYA RATNA PANDA	
	CRLMC/ /	MP		3320/2026
182	D-CRLMC/29187/2026	TEKRAM SAHU		
	CRLMC/3567/2026	MP		3321/2026
183	D-CRLMC/36269/2026	UMAKANTA NAYAK	DEVASHIS PANDA	
	CRLMC/ /	MP		3322/2026

184	D-CRLMC/36275/2026	SARASWATI JENA	DEBA KUMAR RATH	
	CRLMC/ /	MP		3323/2026
185	D-CRLMC/36294/2026	CHITTARANJAN SAHOO	SUSAMA RANI SAHOO	
	CRLMC/ /	MP		3324/2026
186	D-CRLMC/36149/2026	BAJRANGA LAL AGRAWAL	DHANANJAYA MUND	
	CRLMC/ /	MP		3325/2026
187	D-CRLMC/36297/2026	SABITA ROUT	DURGA PRASAD PATTANAIK	
	CRLMC/ /	MP		3326/2026
188	D-WA/56236/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		3528/2026
189	D-WA/56236/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		3529/2026
190	D-WA/56237/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		3530/2026
191	D-WA/56237/2026	STATE OF ODISHA	SONAK MISHRA,A.S.C	
	WA/ /	MP		3531/2026
192	D-WA/56238/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3532/2026
193	D-WA/56238/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3533/2026
194	D-WA/56331/2026	TRILOCHANA KANDU	OMKAR PANDA	
	WA/1577/2026	MP		3534/2026
195	D-WA/54560/2026	CHAIRMAN CUM M.D., ODISHA INDUSTRIAL INFRASTRUCTURAL DEVELOPMENT CORPORATION	SMRUTI RANJAN DASH	
	WA/ /	MP		3535/2026
196	D-WA/56242/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3536/2026
197	D-WA/56242/2026	STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	
	WA/ /	MP		3537/2026
198	D-WA/33802/2026	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	
	WA/1045/2026	MP		3538/2026
199	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3539/2026
200	D-WA/27950/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	
	WA/1218/2025	MP		3540/2026
201	D-WA/27950/2025	ASWINI KUMAR SAMANTRAY	SAIBRATA RATH	
	WA/1218/2025	MP		3541/2026
202	D-WA/11784/2026	SRI JAGANNATH JEW BIJE,ITAMATI,NAYAGARH	SUDHESWAR RATH	
	WA/572/2026	MP		3542/2026
203	D-WP(C)/53954/2026	P. PRADYUMNA KUMAR SENAPATI		
	WP(C)/37805/2026	MP		23188/2026
204	D-WP(C)/56222/2026	NALABANTA STATE COOPERATIVE SOCIETY, GANJAM	LAY DEEPAL	
	WP(C)/39100/2026	MP		23189/2026
205	D-WP(C)/56235/2026	KAILASH CHANDRA PRADHAN	TRILOCHAN NANDA	
	WP(C)/39120/2026	MP		23190/2026
206	D-WP(C)/56220/2026	GOURAB JENA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		23191/2026
207	D-WP(C)/56239/2026	MURALIDHAAR NAYAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		23192/2026
208	D-WP(C)/56239/2026	MURALIDHAAR NAYAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		23193/2026
209	D-WP(C)/56251/2026	DURYADHAN BARAL	BIDYADHAR MANSING	
	WP(C)/39094/2026	MP		23194/2026
210	D-WP(C)/56262/2026	SISIR SHEKHAR JENA	NIRMAL CHANDRA MOHANTY	
	WP(C)/39136/2026	MP		23195/2026
211	D-WP(C)/56266/2026	JITENDRA KUMAR SAHOO	KISHORE KUMAR JENA	
	WP(C)/ /	MP		23196/2026
212	D-WP(C)/25489/2017	SUSANTA KUMAR RATH		
	WP(C)/25489/2017	MP		23197/2026
213	D-WP(C)/56244/2026	PLUTO PLAZA PRIVATE LIMITED, SUNDARGARH	ABHISHEK AGARWAL	
	WP(C)/39146/2026	MP		23198/2026
214	D-WP(C)/39752/2026	JANU BARIK		
	WP(C)/28348/2026	MP		23199/2026
215	D-WP(C)/28348/2019	BIPLAB NAYAK	AMIYA KUMAR MISHRA 2	

	WP(C)/28348/2019	MP		23200/2026
216	D-WP(C)/56269/2026	SANJAY AGARWAL	PATITAPABAN PANDA	
	WP(C)/ /	MP		23201/2026
217	D-WP(C)/3633/2023	SANGRAM KUMAR PALO		
	WP(C)/3633/2023	MP		23202/2026
218	D-WP(C)/31175/2026	CHILIKA DISTILLERIES PVT.LTD, BERHAMPUR, GANJAM	ARUN KUMAR BUDHIA	
	WP(C)/22602/2026	MP		23203/2026
219	D-WP(C)/56221/2026	GOURAB JENA	ARUN KUMAR BEHERA	
	WP(C)/ /	MP		23204/2026
220	D-WP(C)/56223/2026	THE SUPERINTENDING ENGINEER, SALANDI IRRIGATION, BALA	PRABHAT KUMAR SAHOO, BALASORE, BALASORE, BALASORE

247	D-WP(C)/56307/2026	SARAT KUMAR SAHOO	ADYASIDHI MISHRA	
	WP(C)/ /	MP		23232/2026
248	D-WP(C)/40034/2026	SYED SHAMSHER ALI	AVIJIT PATNAIK	
	WP(C)/27361/2026	MP		23233/2026
249	D-WP(C)/56310/2026	PRADEEP KUMAR KHILAI	ADYASIDHI MISHRA	
	WP(C)/ /	MP		23234/2026
250	D-WP(C)/49983/2026	SAROJ KUMAR DAS	KISHORE KUMAR JENA	
	WP(C)/34940/2026	MP		23235/2026
251	D-WP(C)/56230/2026	NARENDRA MAJHI	AFRAAZ SUHAIL	
	WP(C)/ /	MP		23236/2026
252	D-WP(C)/56311/2026	BIKASH XAXA	RABI NARAYAN BEHERA	
	WP(C)/39123/2026	MP		23237/2026
253	D-WP(C)/56312/2026	CHHABIL KARSEL	ADYASIDHI MISHRA	
	WP(C)/ /	MP		23238/2026
254	D-WP(C)/30366/2025	SIDHARTHA SANKAR DAS	DR. BINODA KUMAR MISHRA	
	WP(C)/21325/2025	MP		23239/2026
255	D-WP(C)/36157/2026	PRABIR KUMAR DAS	PRABIR KUMAR DAS(IN PERSON)	
	WP(C)/25361/2026	MP		23240/2026
256	D-WP(C)/56317/2026	THE GENERAL MANAGER, DHENKANAL DISTRICT CO-OPERA	MITRA TRIPATHY	TIVE MILK PRODUCERS UNION LTD.,DHENKAN
	WP(C)/ /	MP		23241/2026
257	D-WP(C)/56319/2026	THE GENERAL MANAGER, DHENKANAL DISTRICT CO-OPERA	MITRA TRIPATHY	TIVE MILK PRODUCERS UNION LTD., DHENKAN
	WP(C)/ /	MP		23242/2026
258	D-WP(C)/51944/2025	TEJARAJ SAHU	DHANANJAYA MUND	
	WP(C)/13/2026	MP		23243/2026
259	D-WP(C)/56322/2026	SWAPNESWAR PRADHAN	RAMDAS ACHARY	
	WP(C)/ /	MP		23244/2026
260	D-WP(C)/56303/2026	DR. BIMALENDU BARIK	KRISHNA CHANDRA SAHU	
	WP(C)/39149/2026	MP		23245/2026
261	D-WP(C)/56334/2026	RB GLOBAL SHIPPING AND LOGISTICS PVT LTD, MR. KIRAN	SANGRAM KENDHATI	
	WP(C)/39113/2026	MP		23246/2026
262	D-WP(C)/40877/2026	BHANU SEKHAR ACHARYA	KSHIROD KUMAR ROUT	
	WP(C)/28186/2026	MP		23247/2026
263	D-WP(C)/56305/2026	DR. HIMANSU SEKHAR PANIGRAHI	KRISHNA CHANDRA SAHU	
	WP(C)/39132/2026	MP		23248/2026
264	D-WP(C)/9630/2026	SURENDRA PRASAD NAYAK	DURGESH NARAYAN RATH	
	WP(C)/12400/2026	MP		23249/2026
265	D-WP(C)/24126/2017	CHINARI VANISHREE		
	WP(C)/24126/2017	MP		23250/2026
266	D-WP(C)/56340/2026	SANTOSH KUMAR LENKA	NEELAKANTHA PANDA	
	WP(C)/ /	MP		23251/2026
267	D-WP(C)/53578/2026	M/S. SUNDARGUNDI SERVICE STATION, BALASORE	SOUMYA	MISHRA
	WP(C)/37336/2026	MP		23252/2026
268	D-WP(C)/53578/2026	M/S. SUNDARGUNDI SERVICE STATION, BALASORE	SOUMYA	MISHRA
	WP(C)/37336/2026	MP		23253/2026
269	D-WP(C)/36975/2025	RATNAKAR PAL		
	WP(C)/26645/2025	MP		23254/2026
270	D-WP(C)/56306/2026	DR. PINAKI PIYUSH PATRA	KRISHNA CHANDRA SAHU	
	WP(C)/39139/2026	MP		23255/2026
271	D-WP(C)/56344/2026	JITENDRA KUMAR SAHOO	DESHA RANJAN RATH	
	WP(C)/ /	MP		23256/2026
272	D-WP(C)/49713/2026	SABITA MEHER	JNYANANANDA PANDA, M/S SONALI PANDA.	
	WP(C)/34542/2026	MP		23257/2026
273	D-WP(C)/50974/2025	PRADIPTA KUMAR KABI	DILLIP KUMAR MOHAPATRA	
	WP(C)/35805/2025	MP		23258/2026
274	D-WP(C)/56354/2026	BINOD KUMAR DAS	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		23259/2026
275	D-WP(C)/33623/2026	ABHISHEK ADD AGENCY, CUTTACK	SWAYAMJIT ROUT	
	WP(C)/23302/2026	MP		23260/2026
276	D-WP(C)/56371/2026	ABINASH SATAPATHY	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		23261/2026
277	D-WP(C)/51841/2026	SANDHYARANI THETUAR	BIRAJA PRASAD TRIPATHY, SHYAM SUNDAR TRIPATHY	
	WP(C)/36062/2026	MP		23262/2026
278	D-WP(C)/56381/2026	NURUMA NAYAK	TRILOCHAN BARIK	

	WP(C)/ /	MP		23263/2026
279	D-WP(C)/56347/2026	BRAHMAPADA MOHANTY	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		23264/2026
280	D-WP(C)/34517/2026	SANTOSH KUMAR SAHOO		
	WP(C)/24685/2026	MP		23265/2026
281	D-WP(C)/56403/2026	HEMANTA KUMAR DASH	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		23266/2026
282	D-WP(C)/56405/2026	SADHU CHARAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		23267/2026
283	D-WP(C)/56406/2026	SRIJAYA KUMAR BARAL	SOUMYA MISHRA	
	WP(C)/ /	MP		23268/2026
284	D-WP(C)/56406/2026	SRIJAYA KUMAR BARAL	SOUMYA MISHRA	
	WP(C)/ /	MP		23269/2026
285	D-WP(C)/56413/2026	BAILOCHAN SAMAL	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		23270/2026
286	D-WP(C)/56416/2026	HEMANT KUMAR SWAIN	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		23271/2026
287	D-WP(C)/56420/2026	NITYANANDA JENA	SHREEKANTA PRASAD SAHOO (1)	
	WP(C)/ /	MP		23272/2026
288	D-WP(C)/45794/2026	ODISHA ROLLER SKATING ASSOCIATION, BHUBANESWAR	SOUMYA JYOTI BISWAL	
	WP(C)/33100/2026	MP		23273/2026
289	D-WP(C)/56427/2026	NITU MAHANANDA	DIPTI REKHA NANDA	
	WP(C)/ /	MP		23274/2026
290	D-WP(C)/53340/2026	RAKESH KUMAR AGRAWAL	SOUMYA JYOTI BISWAL	
	WP(C)/37750/2026	MP		23275/2026
291	D-WP(C)/56426/2026	PANKAJ KUMAR JENA	ABHISEK MOHANTY	
	WP(C)/ /	MP		23276/2026
292	D-WP(C)/40639/2024	TAPAN KUMAR BARIK	SURYAKANTA DASH	
	WP(C)/24423/2024	MP		23277/2026
293	D-WP(C)/40638/2024	TAPAN KUMAR BARIK	SURYAKANTA DASH	
	WP(C)/24421/2024	MP		23278/2026
294	D-WP(C)/54687/2026	JULI DASH	BISWAMBAR MOHANTY	
	WP(C)/38418/2026	MP		23279/2026
295	D-WP(C)/54231/2026	JYOSTNA RANI PANIGRAHI	BISWAMBAR MOHANTY	
	WP(C)/38251/2026	MP		23280/2026
296	D-WP(C)/33927/2026	ASIMA DWIVEDY	ISHWAR MOHANTY	
	WP(C)/23787/2026	MP		23281/2026
297	D-WP(C)/56448/2026	SURAJ GUPTA	MITALEE JESTHI	
	WP(C)/ /	MP		23282/2026
298	D-WP(C)/56449/2026	DHARAM @ DHARMA DAS NAIK	SAILABALA JENA	
	WP(C)/ /	MP		23283/2026
299	D-WP(C)/56448/2026	SURAJ GUPTA	MITALEE JESTHI	
	WP(C)/ /	MP		23284/2026
300	D-WP(C)/56452/2026	SHISHIR KUMAR PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		23285/2026
301	D-WP(C)/56353/2026	BIJAY KUMAR PRUSTY	AKHAND	
	WP(C)/ /	MP		23286/2026
302	D-WP(C)/53697/2026	BHANJA PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/37608/2026	MP		23287/2026
303	D-WP(C)/56457/2026	RANJAN KUMAR TANTI@RANJAN KU. TANTY	NIDHARTHA DAS	
	WP(C)/ /	MP		23288/2026
304	D-WP(C)/56463/2026	SWARNALATA KHATUA	KISHORE KUMAR JENA	
	WP(C)/ /	MP		23289/2026
305	D-WP(C)/47837/2026	MUKESH KUMAR	SOUMYA RANJAN MOHANTY	
	WP(C)/33330/2026	MP		23290/2026
306	D-WP(C)/56467/2026	RAMESH CHANDRA DAS	MAHESWAR MOHANTY	
	WP(C)/ /	MP		23291/2026
307	D-WP(C)/56467/2026	RAMESH CHANDRA DAS	MAHESWAR MOHANTY	
	WP(C)/ /	MP		23292/2026
308	D-WP(C)/47837/2026	MUKESH KUMAR	SOUMYA RANJAN MOHANTY	
	WP(C)/33330/2026	MP		23293/2026
309	D-WP(C)/56467/2026	RAMESH CHANDRA DAS	MAHESWAR MOHANTY	
	WP(C)/ /	MP		23294/2026

310	D-WP(C)/14404/2025	BASANTI PATTNAYAK	GOUTAM KUMAR ACHARYA	
	WP(C)/11392/2025	MP		23295/2026
311	D-WP(C)/56474/2026	BIJAY KUMAR MAJHI	SANGRAM JENA	
	WP(C)/ /	MP		23296/2026
312	D-WP(C)/56480/2026	M/S.SHRISHTI TRADING CORPORATION PVT LTD, SUNDARGARH	BIBHABASU PRASAD MOHANTY	
	WP(C)/ /	MP		23297/2026
313	D-WP(C)/56358/2026	RANJAN KUMAR SAHOO	MANAS PATI	
	WP(C)/ /	MP		23298/2026
314	D-WP(C)/56481/2026	RASMITA BEHERA	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WP(C)/ /	MP		23299/2026
315	D-WP(C)/56488/2026	SUMITRA PANDEY	SASWATI MOHAPATRA	
	WP(C)/ /	MP		23300/2026
316	D-WP(C)/47726/2026	GOURANGA CHANDRA SWAIN	NITYANANDA MOHAPATRA	
	WP(C)/33628/2026	MP		23301/2026
317	D-WP(C)/56491/2026	RADHAKANT MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		23302/2026
318	D-WP(C)/56500/2026	SURESH CHANDRA MOHARANA	SARAT CHANDRA MEKAP	
	WP(C)/ /	MP		23303/2026
319	D-WP(C)/56494/2026	NIKHIL KUMAR JENA	SADASIVA PATRA (1)	
	WP(C)/ /	MP		23304/2026
320	D-WP(C)/56499/2026	LAXMAN MALIK	ANIRUDHA DAS	
	WP(C)/ /	MP		23305/2026
321	D-WP(C)/35213/2026	M/S SVS MOOKAMBIKA CONSTRUCTION PVT LTD, VIZIANAGARAM, ANDHRA PRADESH	PRATIDHWANI RAY	
	WP(C)/24455/2026	MP		23306/2026
322	D-WP(C)/35213/2026	M/S SVS MOOKAMBIKA CONSTRUCTION PVT LTD, VIZIANAGARAM, ANDHRA PRADESH	PRATIDHWANI RAY	
	WP(C)/24455/2026	MP		23307/2026
323	D-WP(C)/56504/2026	JAYARAM BARAL	BAMADEV BARAL	
	WP(C)/ /	MP		23308/2026
324	D-WP(C)/5753/2026	BABULI BEHERA	BRAHMANANDA TRIPATHY	
	WP(C)/4829/2026	MP		23309/2026
325	D-WP(C)/56508/2026	SHANTI CONSTRUCTION SAMBALPUR PRAGATI BAZAR, SAMBALPUR	JAGATI BANDHAN	
	WP(C)/ /	MP		23310/2026
326	D-WP(C)/7060/2025	DAMBARUDHAR MUDULI	KISHORE KUMAR MISHRA	
	WP(C)/5880/2025	MP		23311/2026
327	D-WP(C)/56509/2026	DR. OM GITA JAL	MADAN MOHAN DAS	
	WP(C)/ /	MP		23312/2026
328	D-WP(C)/19251/2024	INDIRAGANDHI CO-HOUSING COLONY, KHORDA	SOUMYA MISHRA	
	WP(C)/10877/2024	MP		23313/2026
329	D-WP(C)/48814/2026	BIJAY KUMAR SAMANTARAY	SAMEER KUMAR DAS	
	WP(C)/34246/2026	MP		23314/2026
330	D-WP(C)/54264/2026	M/S AL BABA STEELS PVT LTD	RANJAN KUMAR ROUT	
	WP(C)/38066/2026	MP		23315/2026
331	D-WP(C)/29902/2022	KUNI BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/29902/2022	MP		23316/2026
332	D-WP(C)/56514/2026	PRATIVA MOHAPATRA	KAILASH CHANDRA KANUNGO	
	WP(C)/ /	MP		23317/2026
333	D-WP(C)/56517/2026	RAGHABANANDA DALAL	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		23318/2026
334	D-WP(C)/49721/2026	UNION OF INDIA	ABHISHEK MOHANTY	
	WP(C)/34958/2026	MP		23319/2026
335	D-WP(C)/49760/2026	ANTARYAMI DAS	MR BIGYAN KUMAR SHARMA,RAKESH BEHERA	
	WP(C)/34337/2026	MP		23320/2026
336	D-WP(C)/56522/2026	ABHIRAM GOCHHAYAT	GAJENDRANATH ROUT	
	WP(C)/ /	MP		23321/2026
337	D-WP(C)/56528/2026	JAGANNATH PRASAD DHAL	SUSANTA KUMAR PRADHAN	
	WP(C)/ /	MP		23322/2026
338	D-WP(C)/56529/2026	SUBHASHREE BEHERA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		23323/2026
339	D-WP(C)/56530/2026	DHIRENDRA SAHOO	NALINI KANTA DASH	
	WP(C)/ /	MP		23324/2026
340	D-WP(C)/56366/2026	SUSANT KUMAR SWAIN	ANUGRAHA NARAYAN SAMANTRAY	
	WP(C)/ /	MP		23325/2026
341	D-WP(C)/56536/2026	MAHAVIR FLY ASH BRICKS, CUTTACK	SONALI PANDA	

	WP(C)/ /	MP		23326/2026
342	D-WP(C)/56538/2026	KRUSHNA CHANDRA UDAYAVANU	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		23327/2026
343	D-WP(C)/56537/2026	HRUSHIKESH TRIPATHY	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		23328/2026
344	D-WP(C)/56539/2026	GIRISH CHHABRA	SIDDHARTH PRASAD MISHRA	
	WP(C)/ /	MP		23329/2026
345	D-WP(C)/56367/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		23330/2026
346	D-WP(C)/56546/2026	PRAFULLA KUMAR NAYAK	PRAMOD KUMAR ROUT	
	WP(C)/ /	MP		23331/2026
347	D-WP(C)/56547/2026	M/S.ICICI LOBARD GENERAL INSURANCE CO. LTD., CUTTACK	ANUPAM DASH	
	WP(C)/ /	MP		23332/2026
348	D-WP(C)/56545/2026	KANHU CHARAN SINGH	PRONOY MOHANTY	
	WP(C)/ /	MP		23333/2026
349	D-WP(C)/56548/2026	SHUSANTA KUMAR SAHU	SUDEEPTA KUMAR SINGH	
	WP(C)/ /	MP		23334/2026
350	D-WP(C)/24559/2026	MANORANJAN MOHAPATRA	NIRANJAN LENKA	
	WP(C)/16871/2026	MP		23335/2026
351	D-WP(C)/56550/2026	GOLAKH CHANDRA NAYAK	PRAMOD KUMAR ROUT	
	WP(C)/ /	MP		23336/2026
352	D-WP(C)/56552/2026	ANANTA KUMAR NAYAK	PRAMOD KUMAR ROUT	
	WP(C)/ /	MP		23337/2026
353	D-WP(C)/56370/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		23338/2026
354	D-WP(C)/56557/2026	UNION OF INDIA	ASUTOSH MOHANTY	
	WP(C)/ /	MP		23339/2026
355	D-WP(C)/56558/2026	MOHAN BARIHA	BHOJARAJ SETH	
	WP(C)/ /	MP		23340/2026
356	D-WP(C)/56375/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		23341/2026
357	D-WP(C)/56567/2026	SWARNAPRAVA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23342/2026
358	D-WP(C)/42138/2025	SUBASH CHANDRA SENAPATI	SRINIVAS MOHANTY	
	WP(C)/29340/2025	MP		23343/2026
359	D-WP(C)/56569/2026	KAMALESH BISWAL	NIRMAL KISHORE RATH	
	WP(C)/ /	MP		23344/2026
360	D-WP(C)/56570/2026	BAURIA PRADHAN	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		23345/2026
361	D-WP(C)/56572/2026	BAILOCHAN SEKHAR DEO	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		23346/2026
362	D-WP(C)/56581/2026	JAGADISH CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		23347/2026
363	D-WP(C)/11772/2023	CHANDRA SEKHAR PRADHAN	RABI NARAYAN BEHERA, PADMALOCHAN MOHANTY	
	WP(C)/11772/2023	MP		23348/2026
364	D-WP(C)/49833/2025	RAM CHANDRA AGARWALA	AMITABH MISHRA	
	WP(C)/34557/2025	MP		23349/2026
365	D-WP(C)/17903/2023	SIBANI PRASAD BEHERA	BHABANI SANKAR DAS PARIDA	
	WP(C)/17903/2023	MP		23350/2026
366	D-WP(C)/56379/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		23351/2026
367	D-WP(C)/56595/2026	SASIKALA SINGH	JYOTI PATNAIK	
	WP(C)/ /	MP		23352/2026
368	D-WP(C)/56380/2026	RAMESH KUMAR BEHURIA	SOUBHAGYA KUMAR RATH	
	WP(C)/ /	MP		23353/2026
369	D-WP(C)/56605/2026	SEBATI BISWAL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		23354/2026
370	D-WP(C)/56611/2026	PRATAP KUMAR DAS@PRATAP KUMAR DAS	ASHUSIK ANANDA GURU	
	WP(C)/ /	MP		23355/2026
371	D-WP(C)/56614/2026	AKSHAYA KUMAR BEHERA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		23356/2026
372	D-WP(C)/55928/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, KATAKA	SATYABRATA MOHANTY, ADVOCA	
	WP(C)/ /	MP		23357/2026

373	D-WP(C)/56616/2026	MASCOT UPGRADE SKILL AND KNOWLEDGE PRIVATE LIMITED	SEKHRIYAKIR HUSSAIN, KHORDHA	
	WP(C)/ /	MP		23358/2026
374	D-WP(C)/56382/2026	VIKASH KUMAR	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		23359/2026
375	D-WP(C)/56619/2026	SANJEEV KUMAR PRADHAN	SURYASNATA MOHAPATRA	
	WP(C)/ /	MP		23360/2026
376	D-WP(C)/56621/2026	RABI KUMAR SAHU	RAMESH AGARWAL	
	WP(C)/ /	MP		23361/2026
377	D-WP(C)/56623/2026	MANGULI NAYAK	SURYASNATA MOHAPATRA	
	WP(C)/ /	MP		23362/2026
378	D-WP(C)/56627/2026	HARAGOURI SHG GRIOUP, MAYURBHANJ	SUJATA JENA	
	WP(C)/ /	MP		23363/2026
379	D-WP(C)/56630/2026	KRUSHNA CHANDRA BEHERA	SUDHIR KUMAR MALLICK	
	WP(C)/ /	MP		23364/2026
380	D-WP(C)/56631/2026	MANJUSHREE NAYAK	NIRANJAN LENKA	
	WP(C)/ /	MP		23365/2026
381	D-WP(C)/56638/2026	SANJAY KARNA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		23366/2026